



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|---|---|--|
| - FOR ORDERS - | | | | |
| 1 | I.A.(Civil)/974/2022 IN WP(C)/1267/2010 (D/O) | CENTRAL BUREAU OF INVESTIGATION Versus MR NABAM TUKI AND 2 ORS. | MR R K D CHOUDHURY MR M HALOI, SPL. PP, CBI | MR. K N CHOUDHURY, SR. ADV MR. N N B CHOUDHURY, ADDL. AG, A.P. MR. R SEKHAR (r-2) M G SINGH (r-2) MR A CHANDRAN, ADDL. SR. GA, A.P. |
| | WITH | | | |
| 2 | I.A.(Civil)/4165/2019 | SUPERINTENDENT OF POLICE AND HEAD OF BRANCH CENTRAL BUREAU OF INVESTIGATION Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS | MR. S C KEYAL SC, CBI | MR. A K BARUAH (R-2) MR. N MAHAJAN (R-2) MR. R A PRAMANIK (R-2) MR. H NATH (R-2) GA, AP GA, AP |
| | WITH | | | |
| 3 | I.A.(Civil)/1887/2020 | SUPERINTENDENT OF POLICE AND HEAD OF BRANCH, CBI Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS. | SC, CBI | MR. R SEKHAR (r-5) M G SINGH (r-5) GA, ARUNACHAL |
| | WITH | | | |
| 4 | I.A.(Civil)/977/2022 | SUPERINTENDENT OF POLICE Versus THE STATE OF ARUNACHAL PRADESH | MR. R K D CHOUDHURY | MR. R SEKHAR (r-4) M G SINGH (r-4) |
| | WITH | | | |
| 5 | WA/154/2024 | CHAMEN ALI AND ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL | SC, HIGHER EDU GA, ASSAM SC, REVENUE |
| | WITH | | | |
| 6 | WA/74/2024 | ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM | SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE |

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| 7 | WITH WA/94/2024 | SUKCHAN ALI AND ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL | SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD |
| 8 | WITH WA/118/2024 | ABDUL AZIZ MIAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL | SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD |
| 9 | WITH WA/138/2024 | AMIR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL | GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION MR. D NATH (R-8) MS. N BARMAN (R-8) SC, REVENUE |
| 10 | WA/231/2024 | GOPAL KAKATY Versus THE STATE OF ASSAM AND 6 ORS. | MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE | MR. A DEKA(R-7) SC, SEC. EDU. |
| 11 | Cont.Cas(C)/518/2024 | PRAFULLA SAIKIA Versus PROF. SHAMBHU NATH SINGH AND ANR | MR. SURAJIT DUTTA MS. I DAS MR. I LAHIRI | |
| 12 | I.A.(Civil)/817/2024 B/O in WA/2527/2024 WITH WA/2527/2024 (Filing Number) | MD. ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS. | MR. R C DAS MR S HUSSAIN | GA, ASSAM MR P SHARMAH(R-2) |
| 13 | I.A.(Civil)/3015/2024 in WA/11085/2024 WITH WA/11085/2024 (Filing Number) | ISMAHIL ALI Versus THE STATE OF ASSAM AND 6 ORS E THE UNION OF INDIA AND 6 ORS Versus MS M K DHIROOMAL ASSOCIATES JV | MR. R C DAS MR H GUPTA | |
| | | THE UNION OF INDIA AND 6 ORS Versus MS M K DHIROOMAL ASSOCIATES JV | MR H GUPTA | |
| - FOR FRESH ADMISSION WITH STAY/BAIL - | | | | |
| 14 | WA/182/2024 | NABA KUMAR SARANIA Versus THE STATE OF ASSAM AND 7 ORS | MR S BORTHAKUR MR. A I KATHAR MR SAURADEEP DEY MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA | MR. S CHAUHAN(R-8) GA, ASSAM MR B B NARZARY(R-8) MR N ALAM(R-8) M. BORUAH(R-8) R DEB(R-8) V KHAKHALARY(R-8) V KHAKHALARY(R-8) SC, WPT AND BC |
| 15 | WA/321/2024 | THE STATE OF ASSAM AND ANR. Versus BHASKAR JYOTI SARMAH | MR. A R TAHBILDAR | MR. S S GOSWAMI MS. R DEKA |
| | WITH I.A.(Civil)/2811/2024 in WA/321/2024 | THE STATE OF ASSAM AND ANR Versus BHASKAR JYOTI SARMA AND ORS | | MS. R DEKA MR. S S GOSWAMI |
| 16 | WA/322/2024 | THE STATE OF ASSAM AND 2 ORS. Versus SAIFUL ISLAM AND 3 ORS. | MR. N J KHATANIAR SC, EDU | GA, ASSAM MS J AKTAR (r-1) K MAINUDDIN (r-1) |
| 17 | WA/334/2024 | JIYAU PASA Versus THE UNION OF INDIA AND 3 ORS | MR. S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM | SC, PWD ROAD DY.S.G.I. |
| 18 | WA/335/2024 | RITUMONI BORAH Versus THE STATE OF ASSAM AND 3 ORS | MR. A K BARUAH MR. D DEKA MR. R A PRAMANIK MR. H NATH | GA, ASSAM |

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| 19 | WP(C)/4628/2024 | UNION OF INDIA Versus PIJUSH NAHA - FOR FRESH ADMISSION WITHOUT STAY/BAIL - | MR. B CHAKRAVARTY | |
| 20 | PIL/53/2024 | AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 6 ORS. | MR. P BORDOLOI MS M NIROLA | GA, ASSAM SC, AG |
| 21 | WA/317/2024 | BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT LTD. A | MR A DASGUPTA MS. A BHATTACHARYYA MR. P KALITA | |
| 22 | WP(C)/4675/2024 | DWIJENDRA NATH SARMAH AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH | SC, SEC. EDU. |
| 23 | WP(C)/4951/2024 B/O | CHAMPA MALAKAR Versus THE UNION OF INDIA AND 6 ORS | MR. P MAHANTA MS C DAS M DAS | DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 24 | PIL/40/2023 FIXED | ANIMESH DEY AND 9 ORS Versus THE UNION OF INDIA AND 9 ORS | MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR D HUSSAIN | MR. JYOTIRMOY ROY (R-9,10) MR. S BARUAH (R-6) MR. S R GOGOI (R-9,10) MR. S R GOGOI (R-9,10) MRS S BARUAH (R-1) C. SARMAH (R-9) J SAIKIA(R-9) DY.S.G.I. SC, PCB SC, FOREST |
| 25 | WP(C)/7048/2023 | LAKHENDAR SINGH Versus PUNJAB NATIONAL BANK AND 5 ORS | MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI | SC, PNB |
| 26 | WA/54/2024 | NORTH EASTERN COALFIELDS LIMITED AND 3 ORS Versus M/S ANMOL (INDIA) LTD AND 3 ORS | MR M Z AHMED MR. A M DUTTA | MS. B S GOYAL (R1,2,3,4) MR. A J HAZARIKA (R1,2,3,4) MS. N RAJMEDHI (R1,2,3,4) MS. P N SUMI (R1,2,3,4) MS B CHAUHAN (R1,2,3,4) |
| 27 | WA/112/2024 FIXED | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG MR. K R PATGIRI MR. B GOGOI MR A CHALIHA, SC FINANCE SC. AGRICULTURE |
| | WITH I.A.(Civil)/1036/2024 in WA/112/2024 | BULUMANI MAHANTA Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS MS D DEVI | GA, ASSAM SC, AG SC. AGRICULTURE SC, FINANCE |
| 28 | WA/113/2024 FIXED | NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS | MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI | GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY |
| | WITH I.A.(Civil)/1062/2024 in WA/113/2024 | NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS | MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI | GA, ASSAM SC, FISHERY |
| | WITH I.A.(Civil)/1891/2024 in WA/113/2024 | NATUN MELENG MEEN SILPA SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MS. T SOM MS. T SOM MR H DAS MR. P TELI | GA, ASSAM SC, FISHERY |

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| 29 | WITH WA/120/2024 | KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED | MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY |
| 30 | WITH WA/5708/2024 (Filing Number) | NATUN MELANG MIN SILPA SAMBAI SAMITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS (B) | MS. T SOM | |
| 31 | WITH I.A.(Civil)/2208/2024 | NATUN MELANG MIN SILPA SAMBAI SAMITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MS. T SOM MR H DAS MS. U HAZARIKA | GA, ASSAM SC, FISHERY |
| 31 | WA/214/2024 CAVT. NO.05842/024, CAVT./584/2024 | CHARAN RAY Versus THE STATE OF ASSAM AND 4 ORS. | MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA | MR. N HAQUE MR K UDDIN MR. P SARMA, SC, AFDC MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 32 | WA/8/2023 | UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F | MR. R K D CHOUDHURY ASSTT.S.G.I. | |
| 33 | WP(C)/4008/2023 | DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS. | MR. S BANIK MR. D. BORAH | MR. S K MEDHI DY.S.G.I. |
| 34 | WP(C)/6773/2023 | HARSHIT PATHAK Versus THE UNION OF INDIA AND 4 ORS | DR G J SHARMA MR S NATH | MR. B CHAKRAVARTY(CGC) MR. B CHAKRAVARTY(CGC) DY.S.G.I. |
| 35 | WP(C)/2803/2024 | THE UNION OF INDIA AND 3 ORS Versus MD. KALAM AZAD | MR. B CHAKRAVARTY | MR D N SARMA |
| HEARING | | | | |
| 36 | WP(C)/259/2017 | SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS | MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI | MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I. |
| 37 | WP(C)/5993/2017 | R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS | MR.S CHOUDHURY MR.S DUTTA | SC, GHC GA, MIZORAM |
| 38 | WP(C)/2905/2019 | THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. Versus UNION OF INDIA AND 54 ORS. | MR SISHIR DUTTA MR. K K NANDI MR. M SMITH, SC, ESIC MR. C SHARMA MR. S DUTTA MS S DAS | MR. M CHANDA MR S CHOUDHURY ASSTT.S.G.I. FOR CAVEATOR |
| 39 | PIL/75/2020 | NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS | MR. K N CHOUDHURY MR. T DEURI MR I KALITA | GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I. |
| 40 | WA/298/2021 IN WP(C)/7056/2013 (D/O) | UNION OF INDIA AND 3 ORS Versus BIKRAM RANA | MR. S C KEYAL MR. B CHAKRABORTY ASSTT.S.G.I. | MR. B CHETRI FOR CAVEATOR |
| 41 | WA/292/2024 CAVT. NO.08092/024, FIXED, CAVT./809/2024 | M/S MEGHALAYA OXYGEN PRIVATE LTD Versus PREMIER CRYOGENICS LTD AND 3 ORS F | MR. K N CHOUDHURY MR D KALITA MR. D J DAS | MR B CHOUDHURY MR. K P PATHAK SC, HEALTH FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,25th September 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|--|---|----------------------------|
| MOTION | | | | |
| 1 | WP(C)/320/2024 FIXED | AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS | MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ | GA, ASSAM SC, SEC. EDU. |
| 2 | Cont.Cas(C)/517/2024 | DHRUBAJIT DAS AND 43 ORS. Versus MANJIT BRAHMA AND 2 ORS. | MR. P MAHANTA MR A BHATRA MS C DAS | |
| 3 | WP(C)/3572/2024 FIXED | HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS | DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN | SC, ELEM. EDU |
| 4 | WP(C)/4038/2024 | MOHIBUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS | MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN | SC, ELEM. EDU GA, ASSAM |
| | WITH I.A.(Civil)/2900/2024 in WP(C)/4038/2024 | MOHIBUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS | MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN | SC, ELEM. EDU GA, ASSAM |
| 5 | WP(C)/4433/2024 | FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS | MR. K N CHOUDHURY MR. Z HAMMAD MR. R M DEKA | GA, ASSAM SC, SEC. EDU. |
| 6 | WP(C)/4522/2024 FIXED | DIPIKA HOJAI Versus THE NORTH CAACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS | MR. B BARUAH MR U RONGPI | SC, N C HILLS |
| 7 | WP(C)/4636/2024 FIXED | MANGAL RAVA AND 18 ORS. Versus THE STATE OF ASSAM AND 7 ORS | MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY | SC, ELEM. EDU SC, BTC |
| 8 | WP(C)/4766/2024 FIXED | PALASH JYOTI BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M SAIKIA | SC, HEALTH AND F W |
| 9 | WP(C)/4822/2024 FIXED | DR. ABHINAV KALITA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A CHOUDHURY MR S MUKTAR MR S ISLAM MS. M PATGIRI | DY.S.G.I. SC, HEALTH |

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| 10 | WP(C)/4914/2024 | SHABITA KALITA AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M H ANSARI MR. S ALIM | SC, ELEM. EDU SC, SSA |
| 11 | WP(C)/4915/2024 | DINESWAR BONGTHAI Versus THE STATE OF ASSAM AND 2 ORS | MD B ISLAM MR S HUSSAIN MR A ALAM MS. J AHMED MR. S S AHMED | SC, ELEM. EDU |
| 12 | WP(C)/4923/2024 | TAMSER ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM A A AHMED MR. A W MONDAL | SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 13 | WP(C)/4924/2024 | PRADIP KUMAR MALAKAR Versus THE STATE OF ASSAM AND 4 ORS | MR B MALAKAR | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| 14 | WP(C)/4925/2024 | SOFIQL ISLAM Versus THE STATE OF ASSAM AND 6 ORS | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | SC, ELEM. EDU GA, ASSAM |
| 15 | WP(C)/4928/2024 | MD. ABDUL AZIZ SK Versus THE STATE OF ASSAM AND 7 ORS | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY | GA, ASSAM SC, EDU |
| 16 | WP(C)/4942/2024 | G K CHUNGARBARI MIDDLE ENGLISH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB | SC, ELEM. EDU SC, SEC. EDU. |
| 17 | WP(C)/4943/2024 | ANUKUL THAKURIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B PRASAD MR P J BORAH | GA, ASSAM SC, SEC. EDU. |
| 18 | WP(C)/4944/2024 | HIMANGSHU DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B PRASAD MR P J BORAH | GA, ASSAM SC, SEC. EDU. |
| 19 | WP(C)/4956/2024 | JAGANATH GOJIREL Versus THE STATE OF ASSAM AND 3 ORS | MR. S K SINGHA MR. M K NEOG | GA, ASSAM SC, SEC. EDU. |
| 20 | WP(C)/4959/2024 | NEELAM MADHUKULLYA Versus THE STATE OF ASSAM AND 3 ORS. | MR J PAYENG MS A PAYENG | GA, ASSAM SC, SEC. EDU. |
| 21 | WP(C)/4962/2024 | KHITAP CHANDRA NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 22 | WP(C)/4964/2024 | AYESHA BEGUM Versus THE STATE OF ASSAM AND 3 ORS | MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM | SC, ELEM. EDU |
| 23 | WP(C)/4969/2024 | PRABIN PEGU AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. M BHAGABATI MS G BORA MS. B TALUKDAR | SC, HIGHER EDU |
| 24 | WP(C)/4970/2024 | ABINASH SUKLABAIIDYA Versus THE STATE OF ASSAM AND 2 ORS | MR. L R MAZUMDER MR. A ISLAM | SC, HIGHER EDU |
| 25 | WP(C)/4973/2024 | MANISH BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | SC, SEC. EDU. |
| 26 | WP(C)/4976/2024 B/O | SHAHJAHAN Versus THE STATE OF ASSAM AND 5 ORS | MRS R BEGUM | SC, ELEM. EDU GA, ASSAM |
| 27 | WP(C)/4982/2024 | RABIJA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR. D P BORAH MR U GHOSH MR. M.A. BARBHUIYA | SC, SEC. EDU. |

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| 28 | WP(C)/4983/2024 | GOPAL BHOWMIK AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS ADMISSION | MR. M KHAN MR A K DAS MS J AKTAR | GA, ASSAM SC, SEC. EDU. SC, SEBA |
| 29 | WP(C)/4500/2020 PART-HEARD, FIXED | GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS. | MRS. K DEVI MS R BARUAH | SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC |
| 30 | WP(C)/466/2020 FIXED | ABINASH KALINDI Versus THE STATE OF ASSAM AND 7 ORS. | MR. A DEKA MR. S R GOGOI MR H BARUAH MS S SHARMA | SC, ELEM. EDU GA, ASSAM MR B SHARMA MR S SHARMA |
| 31 | WP(C)/5032/2023 FIXED | DR. LOKMAN ALI Versus THE STATE OF ASSAM AND ANR. | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN | SC, HIGHER EDU |
| 32 | WP(C)/5862/2023 B/O | SUPRATIK DEY AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN MR. K H CHOUDHURY | MR G ALAM(R-5) MS. P DAS MR. H ROHMAN(R-5) MR S R A NASER(R-5) MS. D MUSAHARY SC, SEC. EDU. SC, EDU SC, SEBA |
| 33 | WP(C)/53/2024 B/O | ZAKIR HUSSAIN SK AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS | MR G U AHMED MR. R ISLAM | SC, ELEM. EDU MR. A F N U MOLLAH (r-6,8 to 12) MR. A S CHOUDHURY (r-6,8 to 12) MR N SARMA(R-7,13,14,15,16) MR. M MONDAL (r-5) K ZAMAN (r-8 to 12) |
| 34 | WP(C)/1983/2024 FIXED | AMANDEEP SINGH Versus THE STATE OF ASSAM AND 2 ORS | MR D K DEY MS T DEBNATH | SC, HIGHER EDU MR S MUKTAR(R-3) MR. S RAHMAN(R-3) |
| 35 | WP(C)/2405/2024 FIXED | DR. D KOTESWARA RAJU Versus NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND 2 ORS | MS. P CHAKRABORTY MS. A DAS MS. K KHAN | MR. S P CHOUDHURY (R-1,2) SC, NIT |
| 36 | WP(C)/2484/2024 FIXED | PARESH CH. DEKA Versus THE STATE OF ASSAM AND 3 ORS. | MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA | SC, SEC. EDU. |
| 37 | WP(C)/2789/2024 FIXED | SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED | SC, AG SC, EDU |
| 38 | WITH WP(C)/5804/2022 | DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM | SC, HIGHER EDU SC, AG |
| 39 | WITH WP(C)/295/2023 | DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS | SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5) |
| 40 | WP(C)/2932/2024 FIXED | ASIR UDDIN AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. R ISLAM S HOQUE | SC, ELEM. EDU GA, ASSAM SC, SSA |

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| 41 | WP(C)/4305/2024 FIXED | DR. MURALI KRISHNA SARMA Versus THE STATE OF ASSAM AND 4 ORS | MR. P J PHUKAN | SC, HIGHER EDU MR. A K BHUYAN (R-3,4,5) MS. B BHUYAN(R-3,4,5) MS. N CHOUDHURY(R-3,4,5) MR. A KHOUND(R-3,4,5) MS B BORA(R-3,4,5) MR A SHARMA(R-3,4,5) MR A TALUKDAR(R-3,4,5) MR J DAS(R-3,4,5) MS R DAS(R-3,4,5) MS M.CHAKRABORTY(R-3,4,5) |
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| 42 | Cont.Cas(C)/131/2016 FIXED | HIREN BARUAH Versus PRITAM SAIKIA and 3 ORS | MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS | MR.R MAZUMDAR(R- 1-4) MR.R M DEKA(R- 1-4) MR.N SARMA R- 1-4 MR.D CHETIA(R- 1-4) MR. R R CHOUDHURY(R- 1-4) |
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| 43 | Cont.Cas(C)/128/2016 | RANJIT GOGOI and 17 ORS Versus PRITAM SAIKIA and 3 ORS. | MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS | MR.R MAZUMDAR(R-1,2&4) MR.N SARMA(R- 1-4) MR.D CHETIAR- 1,2and4 MR.D KONWAR(R-3) |
| 44 | Cont.Cas(C)/233/2016 FIXED | SMTI ARUNA CHUTIA Versus PRITAM SAIKIA and 4 ORS | MR.P TALUKDAR MS.A DAS | MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R- 1&2)(R-3&4) MR.D CHETIA(R- 1&2) MR. R R CHOUDHURY(R-1) |
| 45 | Cont.Cas(C)/276/2016 FIXED | BIJOY BARUAH and 8 ORS Versus PREETOM SAIKIA | MR.K K MAHANTA MS.P BARUAH MR.K SINGHA | MR.R MAZUMDARR- 1and2 MR.R M DEKA(R-2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R- 1&2) |
| 46 | Cont.Cas(C)/310/2016 FIXED | HEM KANTA GOGOI Versus PRITAM SAIKIA and 3 ORS | MR.J I BORBHUIYA MR.L MOHAN MS.A DAS | MR.R MAZUMDARR-1and2 MR.N SARMA(R-1) MR.H BEZBARUAH(R-1&2) MR.D CHETIA(R-2) |
| 47 | Cont.Cas(C)/334/2016 FIXED | SMTI HIMADRI BORUAH Versus PRITAM SAIKIA and 3 ORS | MR.J I BORBHUIYA MR.R ALI MR.L MOHAN MS.A DAS | MR.R MAZUMDAR(R- 1&2) MR.H BEZBARUAH(R- 1&2) MR.D CHETIAR-2 |
| 48 | Cont.Cas(C)/337/2016 FIXED | ARUN HAZARIKA and 16 ORS Versus PRITAM SAIKIA and 3 ORS. | MS.A DEVI MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM | MR.R MAZUMDARR-1and2 MR.H BEZBARUAH(R- 1&2) MR.D CHETIA(R- 1&2) |
| 49 | Cont.Cas(C)/370/2016 FIXED | MRS. ARUNA KONCH and 4 ORS. Versus PREETOM SAIKIA and ANR. | MR.R SARMA MR.P P BARUAH MR.S TAI | MR.D SAIKIA(R-1)(R-2) MR.S M T CHISTIER-2 MR.A DEKA(R-1) |
| 50 | Cont.Cas(C)/635/2016 FIXED | MRS. PRABITRI DIHINGIA Versus MR. PRITAM SAIKIA IAS and 2 ORS. | MRH I CHOUDHURY MD.GIASH UDDIN MS.M BURAGOHAIN | MR.D SAIKIA(R- 1&2) MR. K K DUTTAR- 1and2 |
| 51 | Cont.Cas(C)/684/2016 FIXED | LAKHIMAI BORAH Versus PRITAM SAIKIA and ANR. | MR.K SINGHA MR.D GOGOI MSD KUMBANG | MR.D SAIKIA(R-2) MR.N SARMA(R-2) MR.A DEKAR-1 |
| 52 | Cont.Cas(C)/18/2017 FIXED | RABISON KONWAR and 9 ORS. Versus PREETOM SAIKIA and 2 ORS. | MR.N N B CHOUDHURY MR.A GOHAIN | MR.D SAIKIA(R-1) MS.K DAS(R-1) MR.S M T CHISTIER-1 |
| 53 | Cont.Cas(C)/437/2020 FIXED | SABIOL HOQUE Versus SHYAM JAGANNATHAN (IAS) AND 4 ORS. | MR. M R KHANDAKAR | MR. M A I HUSSAIN MR H R A CHOUDHURY MR B KAUSHIK MR. S H ZAMAN |
| 54 | I.A.(Civil)/679/2020 FIXED, IN WP(C)/6274/2018 (D/O) in WP(C)/6274/2018 | AJIM UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS. | MR. M A SHEIKH MR. M HOSSAIN | SC, ELEM. EDU GA, ASSAM SC, BTC |

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| 55 | Cont.Cas(C)/570/2022 B/O | RAHUL AMIN AND ANR Versus SURANJANA SENAPATI | MR. R ALI H A AHMED MR A S SK | MR B KAUSHIK MS K DAS |
| 56 | Cont.Cas(C)/348/2023 FIXED | ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2) |
| 57 | WP(C)/3150/2023 FIXED | ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MD. B HUSSAIN MR. P B MAZUMDER | SC, SEC. EDU. SC, FINANCE |
| 58 | Cont.Cas(C)/17/2024 FIXED | JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2) |
| 59 | Cont.Cas(C)/372/2024 FIXED | BAHARUL ISLAM Versus NARAYAN KONWAR | MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED | MR. D SAIKIA MR S M T CHISTIE MS K DAS |
| 60 | Cont.Cas(C)/426/2024 B/O | ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR | MR A U AHMED MS. H SARMA | |
| 61 | I.A.(Civil)/2530/2024 FIXED in WP(C)/8448/2019 | MOHIDUL ISLAM Versus SUKLAL DEBNATH AND 5 ORS B | MR A ALIM SK | SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR S R NAWAZ MR S A REEYAZ SC, BTC |
| | WITH WP(C)/8448/2019 | SUKLAL DEBNATH Versus THE STATE OF ASSAM AND 4 ORS | J U AHMED MR S R NAWAZ MR S A REEYAZ | SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR A ALIM SK(R-6) SC, BTC |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|---|
| MOTION | | | | |
| 1 | WP(C)/652/2019 B/O, WITH LCR | FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS | MR. S ISLAM MR. S A AHMED MR A HAWARI MR F A AHMED A. KHANAM | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 2 | WP(C)/6795/2019 WITH LCR | KRITIBASH HALDER AND ANR. Versus THE UNION OF INDIA AND 7 ORS. | MS. D GHOSH MR. M AHMED MS N DEKA MR SAURADEEP DEY | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 3 | WP(C)/1090/2024 B/O, WITH LCR | ABDUL SALAM Versus THE UNION OF INDIA AND 5 ORS | MR. S A AHMED MISS M GOGOI MR. F A AHMED A. KHANAM C S KAMTHONG | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 4 | WP(C)/3103/2024 B/O, WITH LCR | SAIJUDDIN MIYA Versus THE UNION OF INDIA AND 6 ORS | M DEKA MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 5 | WP(C)/3105/2024 B/O, WITH LCR | MIYACHAN ALI Versus THE UNION OF INDIA AND 6 ORS | MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR MR. S S RAHMAN | DY.S.G.I. |
| 6 | WP(C)/3651/2024 | FUL KHATUN Versus UNION OF INDIA AND 5 ORS | MD A ALI J ALAM | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 7 | WP(C)/3695/2024 | SUKUMUDDIN @ SUKURUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS | MR. M H TALUKDAR | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 8 | WP(C)/3745/2024 | SANIARA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MD A ALI J ALAM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

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| 9 | WP(C)/4690/2024 | FATEMA KHATUN @ FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 10 | WP(C)/4692/2024 | ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| 11 | WP(C)/4693/2024 | AMBIYA KHATUN @ AMBIA BEGUM Versus THE UNION OF INDIA AND 5 ORS | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 12 | WP(C)/4747/2024 FIXED | BINA PANI PAUL @ BINA PAUL Versus THE UNION OF INDIA AND 5 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 13 | WP(C)/4751/2024 FIXED | JOYMAN NESSA @ JOYSOON NESSA Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 14 | WP(C)/4752/2024 FIXED | MAJIRON NESSA Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 15 | WP(C)/4854/2024 B/O | HAZERA KHATUN @ HAZARA BIBI Versus THE UNION OF INDIA AND 5 ORS | MR. A T SARKAR MR S HUSSAIN MR. S HANDIQUE | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 16 | WP(C)/4935/2024 | AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS | MR. A MOBARAQUE S A AKIB | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 17 | WP(C)/4936/2024 | NUR NEHAR @ NUR NEHAR KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. R ALI MR H A AHMED | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 18 | WP(C)/4937/2024 | MD. ABDUS SOBAHAN MIAH @ ABDUL SOBHAN @ A SOBAHAN@ ABDUS SOBOHAN@ MD ABDUL SOBHAN MIAH Versus THE UNION OF INDIA AND 5 ORS | MR. M A SHEIKH MR M H CHOUDHURY MS F INTAZ MR. W A SHEIKH | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 19 | WP(C)/4938/2024 | ARAJ KHAN Versus THE UNION OF INDIA AND 5 ORS | MR S ISLAM MS. A KAUSHAR MS J MARIYAM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 20 | WP(C)/4954/2024 | JOYFUL NESSA Versus THE UNION OF INDIA AND 5 ORS | MR. A ALI MR. Y ALI | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 21 | WP(C)/4961/2024 | ARJINA ELAHI @ ARJINA BANU Versus THE UNION OF INDIA AND 5 ORS | MR. I HAQUE | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 22 | WP(C)/4963/2024 | DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS | Mr M U Ahmed | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| | WITH I.A.(Civil)/3033/2024 in WP(C)/4963/2024 | DUKHI MIYA Versus THE UNION OF INDIA AND 5 ORS | Mr M U Ahmed | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 23 | WP(C)/4967/2024 | MD. RAMEJ UDDIN Versus THE UNION OF INDIA AND 5 ORS | MRS S RAHANA MR. A M AHMED B DAS | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

ADMISSION

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| 24 | WP(C)/2470/2017 FIXED, WITH LCR | THE STATE OF ASSAM and ANR. Versus SURJYA BHANU | MR.B N SARMAGA, ASSAM MR.S C KOYAL (Asstt.S.G.I.) | |
| 25 | WP(C)/8771/2018 WITH DOCUMENT FILES - 3 NOS. | MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS. | MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR | GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI |
| 26 | WP(C)/843/2021 WITH LCR | FULJAN NESSA Versus THE UNION OF INDIA AND 4 ORS | MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 27 | WP(C)/2359/2021 WITH LCR | BABLU @ BABUL @ NIBARAN SUTRADHAR Versus THE UNION OF INDIA AND 5 ORS | MR. R PHUKAN MR. P TALUKDAR | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 28 | WP(C)/3972/2021 WITH LCR | JUBEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MR. S C BISWAS MR. F A HASSAN | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 29 | WP(C)/3974/2021 WITH LCR | NUR BHANU Versus THE UNION OF INDIA AND 6 ORS | MR. A ROSHID MS. M R DEVI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 30 | WP(C)/3979/2021 WITH LCR | NURJAHAN BEGUM @ NURJAHAN KHATUN Versus THE UNION OF INDIA AND 8 ORS | MR G SAROWAR MR. N UDDIN MR. M ISLAM | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 31 | WP(C)/6992/2022 B/O, WITH LCR | ANAR HUSSAIN @ ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MD A ALI M M ZAMAN MR A N IQBAL D. HUSSAIN | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 32 | WA/433/2023 CAVT. NO.10982/023, WITH LCR | BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS | MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA | MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR |
| | WITH I.A.(Civil)/3420/2023 in WA/433/2023 | BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS | MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA | MR. A C SARMA MR. M MONDAL FOR CAVEATOR |
| 33 | WP(C)/239/2024 | RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS | MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT | GA, ASSAM |
| 34 | WA/309/2024 FIXED, WITH OFFICE NOTE | M/S PHEROS STRUCTURRAL PVT AND ANR Versus THE ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION AND 2 ORS | SACHIT SHARMA | SC, AIIDC |
| 35 | WA/320/2024 WITH OFFICE NOTE | MITHLESH KUMAR DEVEDI Versus THE UNION OF INDIA AND 4 ORS | MR A DASGUPTA MS B DAS J U AHMED MR S A REEYAZ | DY.S.G.I. |
| 36 | WA/331/2024 WITH OFFICE NOTE | ANUP KUMAR DAS Versus DIPAN KANTI SUKLABAIIDYA AND 4 ORS | MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY | SC, APSC SC, SEC. EDU. |

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| 37 | WA/332/2024 CAVT. NO.08732/024, CAVT./873/2024, WITH OFFICE NOTE | ANUP KUMAR DAS Versus HIRANYA KUMAR NATH AND 21 ORS | MR. K N CHOUDHURY MR R SINGHA MS S PATOWARY | MR B D DAS SC, APSC MR. B PURKAYASTHA SC, SEC. EDU. FOR CAVEATOR |
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| 38 | Review.Pet./178/2019 IN WP(C)/7315/2016 (D/O) | FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 39 | W.P.(CrI.)/32/2022 | ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. | MR. M HUSSAIN MR. M ISLAM | GA, ASSAM SC, REVENUE |
| 40 | Review.Pet./62/2022 IN WP(C)/27/2021 (D/O) | PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS. | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | MR I S MAZUMDAR MR I S MAZUMDAR MS. P CHAKRABORTY MS. P CHAKRABORTY |
| 41 | I.A.(Civil)/2796/2023 WITH LCR in WP(C)/4997/2016 | MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS | MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |

WITH

[WP\(C\)/4997/2016](#)

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| 42 | I.A.(Civil)/2776/2024 B/O, WITH LCR in WP(C)/1303/2024 | MUST. SOBITA BEGUM Versus THE UNION OF INDIA and 9 ORS | MR. M U MONDAL MS. N NASRIN MR. S CHOUDHURY MR. A WAHAB MD. I H KHAN | GA, ASSAM (R-2 to R9) ASSTT. S.G.I.(R-1) |
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WITH

[WP\(C\)/1303/2024](#)

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| 43 | I.A.(Civil)/2947/2024 B/O, WITH LCR in WP(C)/4268/2024 | MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS | MR. F A HASSAN MS. J GHOSH MR. A K DAS | GA, ASSAM DY.S.G.I. SC, F.T |
| 44 | I.A.(Civil)/3006/2024 B/O in WP(C)/4922/2024 | MAHUR UDDIN Versus THE UNION OF INDIA AND 5 ORS | MR. F A HASSAN MS. J GHOSH MR. A K DAS | GA, ASSAM DY.S.G.I. SC, F.T |
| 45 | I.A.(Civil)/2947/2024 B/O, WITH LCR in WP(C)/4268/2024 | MAHUR UDDIN Versus THE UNION OF INDIA AND 7 ORS | MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

WITH

[WP\(C\)/4268/2024](#)

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| 46 | I.A.(Civil)/3006/2024 B/O in WP(C)/4922/2024 | JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS | MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 47 | I.A.(Civil)/3006/2024 B/O in WP(C)/4922/2024 | JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 48 | I.A.(Civil)/3006/2024 B/O in WP(C)/4922/2024 | JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|----|------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |

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| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|--|---|--|---|
| MOTION | | | | |
| 1 | Cont.Cas(C)/516/2024 | SIRAJUL ISLAM Versus H. P. NATH AND ANR | MR H DAS D BARUAH | |
| 2 | WP(C)/4783/2024 FIXED | STUTY REKHA DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM MR. D NATH MR P NAYAK SC, GAD SC, PWD |
| 3 | WP(C)/4927/2024 | PRADIP KHARGHARIA Versus UNION OF INDIA AND 6 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 4 | WP(C)/4932/2024 | BASANTA KR DAS Versus THE STATE OF ASSAM AND 4 ORS | MRS A BUJARBARUAH MS A.SARMA | SC, P AND R.D. SC, BTC SC, PWD |
| 5 | WP(C)/4940/2024 | M/S AGH CONSTRUCTIONS PRIVATE LTD Versus THE GOVT OF ASSAM AND 3 ORS | MR. M DAS N CHAUDHURY MR A BHATRA MR P P SARMA | SC, PWD |
| 6 | WP(C)/4941/2024 | AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS | MR A KHANIKAR MR. P KONWAR R L CHUTIA | GA, ASSAM SC, FINANCE DEPTT. |
| 7 | WP(C)/4949/2024 | FAKRUIZZAMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS | MR N RAHMAN | GA, ASSAM |
| 8 | WP(C)/4965/2024 | DAINIK ASSAM PVT LTD Versus THE STATE OF ASSAM AND 3 ORS | R SARMAH MS B CHOUDHURY MR. A SANDILYA | GA, ASSAM |
| 9 | WP(C)/4980/2024 | KASHEM ALI AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MR. A M KHAN MR T T MONI | SC, CO OP |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 10 | I.A.(Civil)/2436/2024 FIXED in WP(C)/4940/2023 | THE TEWARIPAL ECO DEVELOPMENT COMMITTEE OF EASTERN ASAM WILDLIFE DIVISION AND 2 ORS Versus M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS | MR M R ADHIKARI MS M BORAH | GA, ASSAM MR. N BORAH |

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|----|--|--|--|--|
| | WITH WP(C)/4940/2023 | M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS. | MR. N BORAH N AHMED MR M.J. BHARALI | GA, ASSAM |
| | | ADMISSION | | |
| 11 | WP(C)/3368/2016 FIXED | MINTU BARUAH and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS | MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM | MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A SC, FOREST |
| 12 | WP(C)/7390/2016 | DEEPSHIKHA DUTTA HAZARIKA Versus STATE OF ASSAM and ORS. | MR.J SARMA | SC, FOREST |
| | WITH I.A.(Civil)/1433/2019 in WP(C)/7390/2016 | SMTI. DEEPSHIKHA DUTTA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS. | MR. J SARMAH | SC, FOREST |
| 13 | WITH WP(C)/7534/2015 | SMTI DEEPSHIKHA DUTTA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS | MR.J SARMA MR.M C DAS | SC, FOREST MR.R K BORA |
| 14 | WP(C)/7644/2016 FIXED | THE BAGASA PLANTATIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS | MR. A SARMA MR. K KALITA MR. S CHOUDHURY | GA, ASSAM MR. N. C. DAS (SR. COUNSEL, ATEPFO) |
| 15 | WITH WP(C)/7558/2016 | THE BAGASA PLANTATIONS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS | MR.A SARMA MR.K KALITA MR.S CHOUDHURY | GA, ASSAM |
| 16 | WP(C)/7400/2017 | M/S KAILASHPATI CEMENT LTD. Versus THE STATE OF ASSAM and 10 ORS. | MR.Y DOLOI MR.A DEB MR. T DEURI MR.K K GOSWAMI MRS. R S DEURI MR.S Z RAHMAN | SC, APDCL MR. P N GOSWAMI |
| 17 | WITH WP(C)/7409/2017 | M/S. KAILASHPATI CEMENT LTD. Versus THE STATE OF ASSAM and 9 ORS. | MR.Y DOLOI MR.A DEB MR. T DEURI MR.K K GOSWAMI MRS. R S DEURI MR.Z RAHMAN | SC, APDCL MR. P N GOSWAMI |
| 18 | WP(C)/7542/2017 | M/S. BRAHMAPUTRA TECHNOLOGIES Versus THE UNION OF INDIA and 4 ORS. | MR.S D PURAKAYATHA MR.S CHOUDHURY MR.D SHARMA | DR.B AHMED SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. |
| 19 | WP(C)/8251/2017 | ASMA KHATUN Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS | MR. M AHMED | MR. N J DUTTA MR G PEGU, GA MR. B CHOUDHURY,SC,APDCL. |
| 20 | WP(C)/36/2019 | GAMBARU MUCHAHARY Versus THE STATE OF ASSAM AND 5 ORS. | MR. M SARANIA MD. S U AHMED MS. I KEITZAR | GA, ASSAM MR D NATH, SC, PWD. |
| 21 | WP(C)/1985/2019 FIXED | M/S. PRIME ENGINEERS AND CONTRACTOR Versus THE STATE OF ASSAM AND 5 ORS. | MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA | SC, HEALTH SC, NRHM |

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| 22 | WP(C)/3571/2019 | M/S. SUMMIT ONLINE TRADE SOLUTIONS PVT. LTD. Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS. | MR. S DUTTA MR. P SENGUPTA | G.A., ASSAM MRS. D. DAS BARMAN(GA, ASSAM)(R-3) MR. I. CHOWDHURY SR.ADV. (R- 4) MR. A. K. BARUAH (R- 4) MR. S. BISWAKARMA (R- 4) S.C, BTC |
| | WITH | | | |
| 23 | WP(C)/7504/2019 | BIG STAR G SERVICES LLP. AND ANR. Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS | MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA | SC, BTC |
| 24 | WP(C)/4739/2020 FIXED | AJOY KUMAR DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 46 ORS. | MR. I ALAM MR. T SK MR A BHUYAN | GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY SC, REVENUE |
| 25 | WP(C)/4748/2022 | SMT. MIRA ISLARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS. | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | SC, P AND R.D. SC, BTC SC, PWD |
| 26 | WP(C)/1330/2023 B/O | JYOTIRMOY SARMAH Versus THE STATE OF ASSAM AND 4 ORS | MR. P K MAZUMDAR MR. R K MAZUMDAR | SC, SOIL CONSERVATION DEPTT. |
| 27 | WP(C)/1430/2023 FIXED | GUWAHATI WELFARE ASSOCIATION FOR RICKSHAW DRIVERS Versus THE STATE OF ASSAM AND 6 ORS | MR. P K ROYCHOUDHURY MR. R SARMA MS. J TAMULI | GA, ASSAM SC, TRANSPORT SC, GDD SC, GMC |
| | WITH | | | |
| 28 | WP(C)/1648/2023 | XADOU GUWAHATI MOTOR CHALITA RICKSHAW CHALAK UNION AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH | GA, ASSAM SC, TRANSPORT SC, GMC |
| 29 | WP(C)/2282/2023 FIXED | M/S PINAK CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS. | MR. A BHATTACHARYA MR S CHOUDHURY MR. A BHATTACHARJEE | GA, ASSAM |
| 30 | WP(C)/318/2024 FIXED | 14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS | MS A HUSSAIN S AHMED | SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE |
| 31 | WP(C)/2662/2024 FIXED | ABDUL KHALEQUE AHMED Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS | MR S BORTHAKUR MR P H KONWAR | GA, ASSAM SC, GMC |
| 32 | WP(C)/3857/2024 FIXED | MUSTAFA ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR A HUSSAIN | SC, P H E |
| 33 | WP(C)/4420/2024 FIXED | APEX MEDICAL SYSTEMS Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM | SC, HEALTH |
| 34 | WP(C)/4536/2024 FIXED | SANGITA CHUTIA Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY | SC, APDCL |
| | | ORDERS | | |
| 35 | WP(C)/3869/2018 | DHANSIRI ASSOCIATES Versus THE STATE OF ASSAM AND 3 ORS. | MR. K PAUL MR. A SARMA MR J P CHAUHAN | GA, ASSAM |
| 36 | Cont.Cas(C)/113/2020 | SUREN BORO Versus BIREN PHUKAN AND 5 ORS. | MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR | MR. D SAIKIA(R-4) MS. R B BORA(R-4) MR. S BORA(R-4) |
| 37 | WP(C)/192/2020 | M/S HAHCHARA MIN SILPA SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR D DAS MR. M MAHANTA MR. P K MUNIR | GA, ASSAM SC, AFDC |

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| 38 | WITH WP(C)/242/2020 | TINKU BISWAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS. | MR. M K SARMAH | MS B GOGOI SC, FISHERY DEVELOPMENT CORPORATION |
| 39 | WP(C)/4616/2022 | RUNU BEGUM Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 5 ORS. | DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER | MS. S B CHOUDHURY (R-6) MR. S K DAS (R-6) SC, AFDC |
| 40 | Cont.Cas(C)/176/2023 | SUREN BORO Versus ANURAG GOEL, IAS AND 3 ORS | MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR | MR. D SAIKIA (r-2,3,4,5,6) MR. B CHOUDHURY (R3) MS. R B BORA (r-2,4,5,6) MR. S BORA (r-2,4) MR. R K MUSHAHARY (r-3,5,6) |
| 41 | WP(C)/214/2023 WITH OFFICE NOTE | SAHABUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS | MR. B D GOSWAMI MR. J M GOGOI | SC, FOREST |
| 42 | Review.Pet./170/2024 IN WP(C) 4034/2024(D/O), FIXED | TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS | MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY | GA, ASSAM SC, PWD |
| 43 | WITH WP(C)/4789/2024 | M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. S P SHARMA | SC, PWD |
| 44 | WP(C)/4527/2024 FIXED | TINSUKIA MUNICIPAL BOARD Versus THE UNION OF INDIA AND 4 ORS | MR. A DEKA MR. S S ROY MR. S BORTHAKUR | DY.S.G.I. SC, SBI SC. EPFO |
| 45 | WP(C)/4550/2024 FIXED | AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS | MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA | |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
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| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



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[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|---|---|
| MOTION | | | | |
| 1 | WP(C)/4484/2024 | DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS | DR. P K GOSWAMI MR A BARMAN | GA, ASSAM SC. IRRIGATION |
| 2 | WP(C)/4688/2024 | USHA DEKA BORO Versus THE STATE OF ASSAM AND 6 ORS | MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB | SC, BTC SC, HEALTH |
| 3 | WP(C)/4796/2024 FIXED | BISWAJIT DEY Versus THE STATE OF ASSAM AND 4 ORS | MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG | SC, P AND R.D. GA, ASSAM |
| 4 | WP(C)/4814/2024 FIXED | RAFIQUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH |
| 5 | WP(C)/4916/2024 | BIJU KUMAR LAHORY AND ANR Versus THE STATE OF ASSAM AND 3 ORS. | MR. D DEKA | GA, ASSAM |
| 6 | WP(C)/4917/2024 | RUPAK DUTTA Versus THE STATE OF ASSAM AND 4 ORS | MR. H BURAGOHAIN | GA, ASSAM SC, AG SC, HEALTH SC, FINANCE DEPTT. |
| 7 | WP(C)/4918/2024 | PRSANTA BARUAH Versus THE STATE OF ASSAM AND 3 ORS | MS. M D CHOWDHURY MR N BARUAH | SC, FOREST |
| 8 | WP(C)/4921/2024 | JITU MIKIR Versus THE STATE OF ASSAM AND 3 ORS | MR. B SHARMA MR. D DAS | GA, ASSAM |
| 9 | WP(C)/4930/2024 | EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS | MS. T SOM MS. U HAZARIKA | GA, ASSAM |
| 10 | WP(C)/4931/2024 | PRANESWAR SALOI AND 8 ORS Versus THE STATE OF ASSAM AND ANR | MR. D K DAS MR P P MEDHI MS. M HANDIQUE MR G BARGAYARY | SC, IRRIGATION |

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| 11 | WP(C)/4933/2024 | DEBANON PHONGLO Versus THE STATE OF ASSAM AND 6 ORS | MR. S BANIK MR H TALUKDAR MRS. M DEKA MR. K D SARMA | GA, ASSAM SC, FINANCE SC, NCHAC SC, PWD |
| 12 | WP(C)/4939/2024 | LAC NAVDEEP RAINA (958800-T) PROP FIT Versus UNION OF INDIA AND 4 ORS | MR P K BORA B SARMA MR. G. DUTTATRAY | DY.S.G.I. |
| 13 | WP(C)/4945/2024 | MUNIN DUTTA Versus THE STATE OF ASSAM AND 3 ORS | MR P K DAS MR. M BARUAH | GA, ASSAM |
| 14 | WP(C)/4947/2024 | SOBHA THAKUR Versus THE STATE OF ASSAM AND 5 ORS | MS. N BORAH MR S DUTTA A K GHOSE | GA, ASSAM |
| 15 | WP(C)/4952/2024 | BHASKAR NATH Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U |
| 16 | WP(C)/4953/2024 | MUKUL DAS Versus THE UNION OF INDIA AND 4 ORS | MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM | DY.S.G.I. |
| 17 | WP(C)/4955/2024 | NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND 3 ORS | MR. J PATOWARY MR. M DUTTA MR K M BORA | SC, P H E |
| 18 | WP(C)/4957/2024 | WAHIDA KHANAM Versus THE STATE OF ASSAM AND 4 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM SC, HEALTH |
| 19 | WP(C)/4958/2024 | DEBASHISH ROY Versus PUNJAB NATIONAL BANK AND ANR MANABENDRA CHAKRAVORTY | PETITIONER IN PERSON | SC, PNB |
| 20 | WP(C)/4972/2024 B/O | Versus THE UNION OF INDIA AND 4 ORS | MR. A R TAHBILDAR | DY.S.G.I. |
| 21 | WP(C)/4974/2024 | KUDIRAM KARDONG Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS | MR. A DEKA MR N SARMA | |
| 22 | WP(C)/4975/2024 | DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA | SC, HEALTH SC, C.G.C. |
| 23 | WP(C)/4979/2024 | GOKUL CHANDRA BORA Versus THE STATE OF ASSAM AND 6 ORS | MR. M ISLAM MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 24 | WP(C)/4981/2024 | KANAI LAL CHAKRABORTY Versus THE STATE OF ASSAM AND 2 ORS | MR F Z MAZUMDER | SC, PWD |
| 25 | WP(C)/4984/2024 | MOMTAZ BEGUM Versus THE STATE OF ASSAM AND 5 ORS | MR. DITUL DAS MS TINLUNG | GA, ASSAM SC, HEALTH |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 26 | I.A.(Civil)/1169/2024 FIXED in Cont.Cas(C)/701/2019 WITH Cont.Cas(C)/701/2019 | AJOY KUMAR MAZUMDAR Versus R P SINGH, I.F.S. | MR. J KALITA DIKSHITA DEKA | SC, FOREST |
| | | AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S. | MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM | MR. P N GOSWAMI MR. A DAS |
| | WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019 | AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS | MR J KALITA MR D KALITA MS. S KAUR | |

ADMISSION

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|----|--|---|--|--|
| 27 | WP(C)/5538/2021 | HEMLATA KHANIKAR @ HEMALATA KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS | MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA | SC, HEALTH |
| 28 | WP(C)/6327/2021 B/O | SONOLA LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS. | MR H TALUKDAR MS. M DEKA | GA, ASSAM SC, DIMA HASAO SC, PWD SC, FINANCE |
| 29 | WP(C)/3847/2022 B/O | BINITA KALITA DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. J KALITA MR D KALITA MS. S. KAR | SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY (R-3) |
| 30 | WP(C)/6927/2022 FIXED | PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS. | MR. K SARMA MR. S BORUAH | MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C |
| 31 | WP(C)/2762/2023 B/O | MD. NURUL AMIN Versus STATE OF ASSAM AND 3 ORS. | MR. B CHAKRAVARTY MR. N BORO MS. A LALA | GA, ASSAM |
| 32 | WP(C)/3871/2023 FIXED | LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR. S K MEDHI P. SWARGIARY MR K K MEDHI | GA, ASSAM |
| 33 | WP(C)/4683/2023 FIXED | SUROJIT ROY Versus THE STATE OF ASSAM AND 3 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, P AND R.D. |
| 34 | WP(C)/5999/2023 B/O | KUSHAL HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS | MR DEBA SARMAH MS N SHYAM | GA, ASSAM SC, AG SC, FINANCE SC, TREASURY |
| 35 | WP(C)/6543/2023 FIXED | JUGOBROTA DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS | MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL | GA, ASSAM SC, AG MR. M AHMED (r-12) SC, FOREST |
| 36 | WP(C)/6917/2023 FIXED | BEDANTA DEKA Versus THE CENTRAL BANK OF INDIA AND 3 ORS | MR. R P SARMAH MR. D DOLEY MS A DEKA | MR. M SHARMA (R-1,2,3 AND 4) MS. S YASMIN(R-1,2,3 AND 4) SC, CENTRAL BANK OF INDIA |
| 37 | WP(C)/1505/2024 FIXED | FIROZ SAMIM AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 38 | WP(C)/2521/2024 FIXED | MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS | MS. M KUMARI MR D NANDI B U LASKAR | SC, F C I |
| 39 | WP(C)/2795/2024 FIXED | PRANJAL PROTIM GOGOI Versus THE STATE OF ASSAM AND 3 ORS | MR. U N CHATTRY MS A GOGOI MR. O LASKAR | SC, HEALTH |
| 40 | WP(C)/2984/2024 FIXED | SITA BASFOR @ SITA BASFORE Versus THE STATE OF ASSAM AND 6 ORS | MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG | GA, ASSAM SC, AG SC, GMC SC, FINANCE |
| 41 | WP(C)/3698/2024 FIXED | SAJAHAN SARKAR Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM | GA, ASSAM |
| 42 | WP(C)/3705/2024 FIXED | AOICHAJYA JIBON BARUAH Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. J PATOWARY | GA, ASSAM |

ORDERS

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|----|---|---|---|---|
| 43 | Cont.Cas(C)/466/2015 FIXED | MD. HUSSAIN ALI Versus P.K. TIWARI and ORS | MR.R ISLAM MR D N SARMA S K DAS BRIG(RETD.) N DEKA | MR. D SAIKIA (R6, R-9) MR. R BORPUJARI (R6, R-9) MS.A VERMA(R-2) MR. B GOGOI(R-7) MR. D NATH (R-8) MR.M CHOUDHURY(R-4) MR.K K PARASAR(R-1) MR P NAYAK(R-7) MR.B KALITA(R-4) MR. S DUTTA (R-9) MS.D TAMULI(R - 5) MS. N BORDOLOI (R6) MR A CHALIHA(R-7) MR.B CHETRI(R-1) MR.P K MUNIR(R-4) |
| 44 | WP(C)/1818/2017 | KHANIN KAKATI and 5 ORS. Versus THE UNION OF INDIA and 11 ORS. | MR.P K DAS MR.D BORA MRN J DAS MR.A CHOUDHURY MR.D DEKA | C.G.C. MR. D C BORAH(R- 1-10) ASSTT.S.G.I. |
| 45 | I.A.(Civil)/1893/2023 in WP(C)/1778/2023 | BIRINCHI ADHIKARY, Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS | MS. S KEMPRAI MR J CHUTIA | SC, AFDC |
| | WITH WP(C)/1778/2023 | BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS | MR J CHUTIYA MS. S KEMPRAI | GA, ASSAM SC, AFDC |
| 46 | WP(C)/4551/2023 | ARCHANA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. D HUSSAIN MR. R A CHOUDHURY | GA, ASSAM MR M J QUADIR (r-7,8) MS S AHMED (r-7,8) MR. A K HANNAN (r-7,8) |
| 47 | WP(C)/7031/2023 | RANJIT KUMAR BORI Versus THE STATE OF ASSAM AND 3 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | GA, ASSAM SC, WPT AND BC |
| 48 | WP(C)/7485/2023 FIXED | NABA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS | MRS. M. BARUAH BHUYAN MR. M K SHARMA | GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE SC. BTC |
| 49 | Cont.Cas(C)/150/2024 | JURI KALITA DUWARAH Versus RAHUL CHANDRA DAS AND ANR | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY | MR. S S ROY (r-2) MR. D NATH (R-1,2) MS. N BARMAN (R-1,2) MR. S BORTHAKUR (r-2) O ASSUMI (R-1,2) |
| 50 | I.A.(Civil)/3018/2024 B/O in Cont.Cas(C)/491/2024 | FORIZ UDDIN LASKAR AND ANR Versus J. B. EKKA, I.A.S. AND 8 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | |
| | WITH Cont.Cas(C)/491/2024 | FORIZ UDDIN LASKAR AND ANR Versus J. B. EKKA, I.A.S. AND 8 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|---|
| ADMISSION | | | | |
| 1 | Mat.App./12/2022 WITH LCR | XXXXXXX Versus XXXXXXX | MS. B SARMA (LEGAL AID COUNSEL) MS. N M DEKA | MR. M K SARMA MR G DAS B KRISHNA |
| ORDERS | | | | |
| 2 | Crl.A./174/2023 WITH LCR - 6 (SIX) FILES, P.B. - 2 | PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. M KALITA MR. A AHMED MR. J HATIMURIA | MR S H SIKDAR (R-2) PP, ASSAM |
| | WITH I.A.(Crl.)/228/2024 in Crl.A./174/2023 | PRADIP LAKRA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. M KALITA MR. A AHMED MR. J HATIMURIA | PP, ASSAM |
| 3 | Crl.A./287/2023 2 Y 3 M 10 D.:WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2 | PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR . | MR. P K MUNIR MS. P BORAH | MR. N J GOGOI(R-2) M.A. BEGUM (R-2) MS. S DEB(R-2) PP, ASSAM |
| | WITH I.A.(Crl.)/678/2023 in Crl.A./287/2023 | PRIYA TAKURIA @ PRIYA THKURIYA @ PALLAVI Versus THE STATE OF ASSAM AND ANR . | MS. P BORAH | PP, ASSAM |
| 4 | Crl.A./408/2023 WITH OFFICE NOTE, ;LCR - 4 (FOUR) FILES | JINNAT ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA | MR. H ALI(R-2) B BARMAN (R-2) PP, ASSAM |
| | WITH I.A.(Crl.)/1077/2023 in Crl.A./408/2023 | JINNAT ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY MS R DEKA | PP, ASSAM |
| 5 | Crl.A./412/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES | DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR. | MR. A BHATTACHARJEE MR. A BHATTACHARYA A SAHARIA MR S PAUL MS. A AGARWAL MS. K TALUKDAR | PP, ASSAM |

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| | WITH I.A.(CrI.)/1092/2023 in CrI.A./412/2023 | DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR. | MR. A BHATTACHARJEE MR. A BHATTACHARYA A SAHARIA MR S PAUL MS. A AGARWAL MS. K TALUKDAR | PP, ASSAM |
| 6 | CrI.A./468/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES | MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR. E | MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM | PP, ASSAM |
| 7 | CrI.A./32/2024 WITH LCR - 2 (TWO) FILES | TARAF ALI @ TARAP ALI Versus THE STATE OF ASSAM AND ANR. | MR. R ALI MR S ALI MR M Z SHAH | PP, ASSAM |
| | WITH I.A.(CrI.)/102/2024 in CrI.A./32/2024 | TARAF ALI @ TARAP ALI Versus THE STATE OF ASSAM AND ANR. | MR. R ALI MR S ALI MR M Z SHAH | PP, ASSAM |
| 8 | WITH CrI.A./469/2023 | SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| | WITH I.A.(CrI.)/1240/2023 in CrI.A./469/2023 | SAHIDUL ALI @ ISLAM @ SHAHIDUL ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 9 | CRL.A(J)/47/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES | HEMANTA PHUKAN Versus THE STATE OF ASSAM | MRS DIPANJALI BORPUJARI | PP, ASSAM |
| 10 | CRL.A(J)/56/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES | BADAL TANTI Versus THE STATE OF ASSAM AND ANR | MS. L DEVI | PP, ASSAM |
| | WITH I.A.(CrI.)/538/2024 in CRL.A(J)/56/2024 | BADAL TANTI Versus THE STATE OF ASSAM AND ANR | MS. L DEVI | PP, ASSAM |
| 11 | CrI.A./74/2024 WITH OFFICE NOTE , LCR - 5 (FIVE) FILES, P.B. - 2 | SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA | PP, ASSAM |
| | WITH I.A.(CrI.)/257/2024 in CrI.A./74/2024 | SOHIDUL HOQUE @ MD. SAHIDUL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR G SAROWAR MR. N UDDIN MR. M ISLAM MS. S SULTANA | PP, ASSAM |
| 12 | CrI.A./96/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES | NAREN DEKA Versus THE STATE OF ASSAM AND ANR. | MR F HAQUE MR A ISLAM MR. S K M ALOMGIR | MS. S SARMA(R-2) MR. R SARMA (r-2) MR. A DHAR,AMICUS CURIAE(R-2) MR. A. K. SARMA(R-2) PP, ASSAM J A MONDAL(R-2) |
| | WITH I.A.(CrI.)/315/2024 in CrI.A./96/2024 | NAREN DEKA Versus THE STATE OF ASSAM AND ANR. | MR F HAQUE MR A ISLAM MR. S K M ALOMGIR | MR. A DHAR,AMICUS CURIAE(R-2) PP, ASSAM |
| 13 | CrI.A./214/2024 WITH OFFICE NOTE, FIXED | ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM | MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY | PP, ASSAM |
| | WITH I.A.(CrI.)/626/2024 in CrI.A./214/2024 | ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM | MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY | PP, ASSAM |
| 14 | I.A.(CrI.)/243/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES in CrI.A./68/2024 | HOREN NAYAK AND 2 ORS. Versus THE STATE OF ASSAM | MR. A BHATTACHARYYA | PP, ASSAM |

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| | WITH Crl.A./68/2024 | HOREN NAYAK AND 2 ORS. Versus THE STATE OF ASSAM | MR. A BHATTACHARYYA PP, ASSAM |
| 15 | I.A.(Crl.)/882/2024 WITH LCR - 5 (FIVE) FILES, P.B. - 2 in Crl.A./391/2019 WITH Crl.A./391/2019 | SRI PRANAB ASHISH DUTTA @ MUNNA Versus THE STATE OF ASSAM AND ANR | MR. M BISWAS J SINGPHO PP, ASSAM |
| | | BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR | MR. A M BORA MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. M BISWAS (P4) MR. A BARUAH (P-4) MR. B HALDAR (P 2,3) MR. T CHUTIA (P-4) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS M DAS (P-4) S K DAS (P-4) MS. I THAKURIA (P2, P3) MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM |
| 16 | I.A.(Crl.)/888/2024 WITH LCR - 4 (FOUR) FILES, P.B - 2 in Crl.A./267/2023 WITH Crl.A./267/2023 | SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR. | MR. R ALI MR H A AHMED MR. R ISLAM MR. S N TAMULI PP, ASSAM |
| | | SATISH RAY (MANDAL) @ SATISH MANDAL @ SATISH CH RAY Versus THE STATE OF ASSAM AND ANR. | MR. R ALI MR H A AHMED PP, ASSAM |
| 17 | I.A.(Crl.)/909/2024 in Crl.A./312/2024 WITH Crl.A./312/2024 | HAZARAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM |
| | | MD. HAZARAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM |
| HEARING | | | |
| 18 | Crl.A./295/2018 6 Y 5 M 4 D :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED | SRI RAMDHAN NAMASUDRA @ MANORANJAN Versus THE STATE OF ASSAM AND ANR | MRS. A DEVI PP, ASSAM MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM |
| 19 | CRL.A(I)/83/2022 2 Y 4 M 7 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2 | GOBIN PAIK Versus THE STATE OF ASSAM AND ANR. | MRS. S ROY PP, ASSAM |
| 20 | Mat.App./59/2023 WITH LCR (ALONG WITH MOBILE HANDSET), FIXED | XXXXXXX Versus XXXXXXX | MR K L GUPTA MR KRISHNANGSHU B MR. S K GHOSH MS F AHMED |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
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| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Wednesday,25th September 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA****COURT NO: 14****[CRIMINAL BENCH]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---------------------------------------|--|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2920/2024 | AYAN DAS Versus THE STATE OF ASSAM | MR H K BARUAH MR. U J SAIKIA | PP, ASSAM |
| 2 | Bail Appln./2921/2024 | HUSSAIN AHMED Versus THE STATE OF ASSAM | MS. R CHOUDHURY MS. B. HAZARIKA | PP, ASSAM |
| 3 | Bail Appln./2922/2024 | SABIR Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 4 | Bail Appln./2925/2024 | BABULAL NARZARY Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 5 | Bail Appln./2926/2024 | MD MOJIBUR RAHMAN Versus THE STATE OF ASSAM | MR M HOQUE MS J BEGUM | PP, ASSAM |
| 6 | Bail Appln./2928/2024 | ABDUL HANNAN AND 3 ORS. Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. T U BHUYAN MR. I U CHOWDHURY | PP, ASSAM |
| 7 | Bail Appln./2930/2024 | ANU GOGOI AND 2 ORS. Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MS. R CHOUDHURY MS F N ZAMAN | PP, ASSAM |
| 8 | Bail Appln./2932/2024 | MRS. GANGA CHETRY Versus THE STATE OF ASSAM | MR. L GOGOI | PP, ASSAM |
| 9 | Bail Appln./2936/2024 | DIGANTA DAS Versus THE STATE OF ASSAM | MR S SARMA MR. N K DAS MR. P DUTTA | PP, ASSAM |
| 10 | Bail Appln./2937/2024 | ANDREW PATIR Versus THE STATE OF ASSAM | MS. S MAHANTA MR. M MAHANTA | PP, ASSAM |
| 11 | Bail Appln./2938/2024 | RAKIB AHMED Versus THE STATE OF ASSAM | MR. P BORDOLOI MR. M ALAM | PP, ASSAM |
| 12 | Bail Appln./2943/2024 | BISHAL NATH Versus THE STATE OF ASSAM | M. HOSSAIN MD M ISLAM MR A ISLAM | PP, ASSAM |

MOTION

| | | | | |
|------------------|---|--|---|--|
| 13 | Crl.Rev.P./378/2024 | KHANINDRA TALUKDAR Versus MAHABIR PRASAD GOENKA AND ANR | MR. A K BHUYAN MR. D SARAF MR. S S GUPTA | PP, ASSAM |
| 14 | Crl.Rev.P./379/2024 | NIJWMSWRANG BORO AND ANR Versus THE STATE OF ASSAM | MR G KAKOTI MR. P THAKURIA S MEDHI | PP, ASSAM |
| 15 | Crl.Rev.P./380/2024 | SAGAR KALITA Versus THE STATE OF ASSAM AND ANR | MR D K BORDOLOI | PP, ASSAM |
| 16 | Crl.Rev.P./381/2024 | SANTANU DAS Versus THE STATE OF ASSAM AND ANR | MR. P J SAIKIA, SR. ADV MR J ISLAM S ISLAM | PP, ASSAM |
| | WITH I.A.(Crl.)/914/2024 in Crl.Rev.P./381/2024 | SANTANU DAS Versus THE STATE OF ASSAM AND ANR | MR. P J SAIKIA, SR. ADV MR J ISLAM MR M ROHMAN S ISLAM | PP, ASSAM |
| 17 | Crl.Pet./1178/2024 | RAMEN BORO Versus THE STATE OF ASSAM | MR P K DAS MR. M BARUAH | PP, ASSAM |
| 18 | Crl.Pet./1179/2024 | JIAUR RAHMAN @ JIYUR RAHMAN Versus THE UNION OF INDIA | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | SC, CUSTOMS |
| 19 | Crl.Pet./1180/2024 | MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND ANR | MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA | PP, ASSAM |
| 20 | Crl.Pet./1181/2024 | AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM | MR. N H LASKAR | PP, ASSAM |
| 21 | AB/2522/2024 B/O | PRALAY SARKAR Versus THE STATE OF ASSAM | MR. P P GOGOI MR A SARANIA N GOGOI | PP, ASSAM |
| 22 | AB/2584/2024 | IRFANUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM | MR. A U CHOUDHURY MR S ISLAM | PP, ASSAM |
| 23 | AB/2585/2024 | KAHINUR HOQUE Versus THE STATE OF ASSAM | MR. S K ZAMAN MR S H SIKDAR MR. S HAQUE MD IMRAN | PP, ASSAM |
| 24 | AB/2586/2024 | RAFICK AHMED @ RAFIK AHMED Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 25 | AB/2587/2024 | SHRI DULAL BORA Versus THE STATE OF ASSAM | MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA | PP, ASSAM |
| 26 | AB/2588/2024 | SATYEN KUMAR SARMA Versus THE STATE OF ASSAM | MR. S MUNIR MR. S RANA MR. G C DEKA | PP, ASSAM |
| ADMISSION | | | | |
| 27 | Crl.Pet./810/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED | RABINDRA CH. PAUL Versus THE STATE OF ASSAM AND ANR. | MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS | MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM |
| 28 | Crl.Pet./1156/2022 | BALWAN BHAMA @ BALWAN SINGH BHAMA AND 3 ORS. Versus THE STATE OF ASSAM | MR R K MOUR MR P DAS | PP, ASSAM |

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|---------------------------------|--|---|--|--|
| 29 | WITH Crl.Pet./112/2022 | YOUDHISTRA BHAMA Versus STATE OF ASSAM | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA | MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM |
| 30 | WITH Crl.Pet./316/2022 | BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN | MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM |
| 31 | Crl.Pet./1301/2023 WITH LCR 2 FILES(SCANNED COPY) | AKRAM ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY | MR. P K ROYCHOWDHURY (R-3) MD. A KHAN (R-3) PP, ASSAM |
| 32 | WITH Crl.Pet./176/2024 | MEHI ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS | MR. P K ROYCHOWDHURY MD. A KHAN MR. A DEY | MR. A AHMED(R-2,3) MR. S H ZAMAN(R-2,3) U U KHAN(R-2,3) PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 33 | Bail Appln./2371/2024 WITH OFFICE NOTE | SOLEMAN ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 34 | Bail Appln./2468/2024 FIXED | RITUPARNA PATHAK Versus THE STATE OF ASSAM | MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH | PP, ASSAM |
| 35 | Bail Appln./2514/2024 FIXED | HIMADRI NATH @ HEMONTI Versus THE STATE OF ASSAM | MR. R BARUAH | PP, ASSAM |
| 36 | Bail Appln./2628/2024 FIXED | MD. RAJIBUL MALLIK AND ANR Versus THE STATE OF ASSAM | MR. A K HUSSAIN MR. B HUSSAIN | PP, ASSAM |
| 37 | Bail Appln./2703/2024 FIXED | BIJOY DAS Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED MR. R ISLAM | PP, ASSAM |
| 38 | Bail Appln./2710/2024 FIXED | KHANDAKAR SOFIUR RAHMAN Versus THE STATE OF ASSAM | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA | PP, ASSAM |
| 39 | WITH AB/2443/2024 | LAL BHANU AND ANR Versus THE STATE OF ASSAM | MR H R A CHOWDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA | PP, ASSAM |
| 40 | Bail Appln./2751/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | JISOYA HARA @ HEREY Versus THE STATE OF ASSAM | MR D K MEDHI P BORUAH | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 41 | AB/4304/2023 FIXED | MANTAZ ALI Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 42 | AB/712/2024 FIXED | RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM | MR. M DUTTA MR K M BORA | PP, ASSAM |

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| 43 | AB/1422/2024 FIXED | MATIN ALI AND 7 ORS. Versus THE STATE OF ASSAM | MR M HOQUE MR. R A CHOUDHURY | PP, ASSAM |
| 44 | AB/1587/2024 FIXED | FARMAN ALI Versus THE STATE OF ASSAM | MR D K MEDHI P BORUAH | PP, ASSAM |
| 45 | AB/1618/2024 FIXED | MOFIZUL HOQUE @ MANJIL HOQUE Versus STATE OF ASSAM | MR P KATAKI MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA | PP, ASSAM |
| 46 | AB/1684/2024 FIXED | RAMJIT CHAUHAN Versus THE STATE OF ASSAM | MR. D GOGOI MR. R BORA | PP, ASSAM |
| 47 | AB/1837/2024 FIXED | ROBIYAL HOQUE @ KETU Versus THE STATE OF ASSAM | MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 48 | AB/1951/2024 FIXED | ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA | PP, ASSAM |
| 49 | AB/2150/2024 FIXED | TUSHARSEN DEKA @ RANA DEKA Versus THE STATE OF ASSAM | MR. D K HALOI MR. M KALITA | PP, ASSAM |
| 50 | AB/2254/2024 FIXED | RAJIM ALI AND ORS Versus THE STATE OF ASSAM | MR. KHAIRUL ISLAM J S AHMED | PP, ASSAM |
| 51 | AB/2257/2024 FIXED | MD ILIAS AHMED AND 6 ORS. Versus THE STATE OF ASSAM | MR. B CHOWDHURY MR. S R ISLAM | PP, ASSAM |
| 52 | AB/2287/2024 FIXED | SABAN ALI Versus THE STATE OF ASSAM | MR G CHAMUAH | PP, ASSAM |
| 53 | AB/2387/2024 FIXED | RUNU DAS Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED MR. R ISLAM | PP, ASSAM |
| 54 | AB/2407/2024 FIXED | HABIZUR RAHMAN Versus THE STATE OF ASSAM | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | PP, ASSAM |
| 55 | AB/2422/2024 FIXED | SWMKHWAR BARO AND ANR Versus THE STATE OF ASSAM | S BARO MS. S R KALITA | PP, ASSAM |

ORDERS

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|----|---|--|---|-----------------------------|
| 56 | I.A.(Civil)/955/2021 IN MAC.APP. 152/2015(D/O), WITH OFFICE NOTE OF THE REGISTRAR GENERAL in MACApp./152/2015 | NATIONAL INSURANCE COMPANY LTD. Versus REKHA BARMAN AND 6 ORS. | | MR. S K JAIN |
| 57 | I.A.(CrI.)/876/2024 in CrI.Pet./860/2024 WITH CrI.Pet./860/2024 WITH I.A.(CrI.)/690/2024 in CrI.Pet./860/2024 | ISHAAN SAIKIA Versus SMT. NAYANMONI SAIKIA ISHAAN SAIKIA Versus NAYANMONI SAIKIA ISHAAN SAIKIA Versus NAYANMONI SAIKIA, | MRS R BEGUM MS. A LALA MR P KATAKI MRS R BEGUM MS. A LALA MR P KATAKI MRS R BEGUM MS. A LALA | |
| 58 | I.A.(CrI.)/893/2024 WITH LCR 3 FILES(SCANNED COPY) in CrI.Rev.P./601/2022 | ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR | MR. Y ALI | MR. D A KAIYUM PP, ASSAM |

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|----------------|--|--|--|--|
| | WITH Crl.Rev.P./601/2022 | ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR | MR A ALI MR. Y ALI | MR. D A KAIYUM (R-2) MR R ISLAM (R-2) |
| 59 | I.A.(Crl.)/906/2024 in Crl.A./8077/2024 | KISHORE DEBNATH Versus THE STATE OF ASSAM AND 4 ORS | MS F BEGUM MS P DASGUPTA MR S PAUL | PP, ASSAM |
| 60 | I.A.(Crl.)/911/2024 in Crl.Rev.P./7624/2024 | PRANAB THAKURIA Versus THE STATE OF ASSAM AND ANR | MR. M U AHMED M.A. BEGUM | PP, ASSAM |
| | WITH Crl.Rev.P./7624/2024 (Filing Number) | PRANAB THAKURIA Versus THE STATE OF ASSAM AND ANR (H) | MR. M U AHMED | |
| | WITH I.A.(Crl.)/7626/2024 (Filing Number) | PRANAB THAKURIA Versus THE STATE OF ASSAM AND ANR (H) | MR. M U AHMED | |
| 61 | Crl.Pet./980/2024 FIXED | MANTU GHOSH Versus SMTI. ANUPAMA GHOSH | MRS. S ROY MS F N ZAMAN | |
| HEARING | | | | |
| 62 | Crl.Rev.P./554/2022 WITH LCR 2 FILES, B/O | MD. SOBAHAN ALI Versus AYESHA KHATUN | MR. B CHOWDHURY | MD E AHMED MR. F A HASSAN |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
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| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|---|--|
| MOTION | | | | |
| 1 | Tr.P.(C)/87/2024 | ELIMA KHATUN AND 2 ORS Versus MD. MUSLIM UDDIN MIRDA | MR. M I HUSSAIN MS. P AHMED N. UDDIN | |
| 2 | Tr.P.(C)/88/2024 | JHUMA CHAKRABORTY ROY Versus SUMAN KUMAR ROY | MR B ACHARYYA MS. M ACHARYYA | |
| 3 | CRP/96/2024 | GOPAL KRISHNA BARUAH AND ANR Versus RITA SAIKIA AND 2 ORS | MR. B J GHOSH MR H RAHMAN RUBI GOGOI | |
| 4 | CRP/97/2024 | BIJOY RAJ AND ANR Versus HARENDRA PRASAD RAI AND ANR | MR. K K DEY MR V K BAROOAH | SC, REVENUE |
| 5 | CRP(IO)/313/2024 | JAHIDUL ISLAM MULLAH Versus KAMALESWAR PATHAK AND ANR | MD. S Z B AKLAS MR. A M S MAZUMDER | |
| 6 | CRP(IO)/341/2024 FIXED | BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus DIPANKAR NARZARY @ DIPANKAR NARZARY AND ANR | MR T KALITA MR. A KAKATI | |
| 7 | CRP(IO)/344/2024 FIXED | BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAHMUDA KHATUN AND 2 ORS | MR T KALITA MR. A KAKATI | |
| 8 | CRP(IO)/351/2024 FIXED | BAIJANTI BHAIJANKA AND 2 ORS. Versus AMRIT KAUR AND ANR | MR A K CHAUDHURY MR. N DAS MD A ISLAM | |
| ADMISSION | | | | |
| 9 | WP(C)/4721/2021 B/O | DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS | K U AHMED MS P SARMA MS N HASAN | MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC |
| WITH | | | | |
| 10 | WP(C)/6543/2021 | DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS | K U AHMED MS P SARMA MS N HASAN | SC, HIGHER EDU |

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| 11 | WP(C)/3854/2022 B/O | ZINNATUN NEHAR Versus THE STATE OF ASSAM AND 5 ORS | MR. Z HAMMAD | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 12 | WP(C)/4605/2023 FIXED | DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA | SC, HIGHER EDU MR R DHAR (R-4) MR J PAYENG (R3, R5) MS A PAYENG (R3, R5) |
| 13 | RFA/57/2024 | ANITA GORE AND ORS Versus SUKURMONI GORE AND ORS | MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB | |
| 14 | WP(C)/1348/2024 FIXED | MD. RAFIQU L ISLAM AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | SC, ELEM. EDU SC, AG SC, FINANCE |
| 15 | WP(C)/1589/2024 FIXED | NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS | MR G U AHMED MR. R ISLAM | SC, ELEM. EDU |
| 16 | WP(C)/1723/2024 FIXED | RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S U AHMED MR A HAWARI | SC, ELEM. EDU |
| BAIL HEARING (BA) | | | | |
| 17 | Bail Appln./2562/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | ACHHELEL SAHANI @ AKSHAYLAL SAHANI Versus THE NCB | MR. N DUBEY MS. M DAIMARY MS M AHMED | SC, NCB |
| BAIL HEARING | | | | |
| 18 | AB/2226/2024 FIXED | ABDUR RAHMAN ALIAS ABDUL RAHMAN @ ABDUL BHUYAN AND 2 ORS Versus THE STATE OF ASSAM, | MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MS. NISHA BEGUM | PP, ASSAM |
| FOR HEARING U/O XLI RULE II C.P.C. | | | | |
| 19 | RSA/161/2024 FIXED | ABDUL MAZID KHAN Versus SATTAR MANDAL AND 13 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED | |
| 20 | RSA/170/2024 FIXED WITH I.A.(Civil)/2805/2024 in RSA/170/2024 | DAYAMOY DEB Versus DHARANI KUMAR DEB AND 5 ORS | MR. A U CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER | |
| 21 | RSA/176/2024 WITH I.A.(Civil)/3007/2024 in RSA/176/2024 | DAYAMOY DEB Versus DHARANI KUMAR DEB AND 5 ORS | MR. A U CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER | |
| 21 | RSA/176/2024 | HAZRAT ALI AND 2 ORS Versus AYEN UDDIN | G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN | |
| 21 | RSA/176/2024 | HAZRAT ALI AND 2 ORS Versus AYEN UDDIN | G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN | |
| 22 | RSA/177/2024 | NAV DURGA CHARITABLE TRUST AND 2 ORS Versus ON THE DEATH OF DEVI PRASAD MORE HIS LEGAL HEIRS RATNI DEVI MORE AND ORS | MR. S SARMA MR. J DEKA MR. T K BHUYAN A GAUTAM MR. C TALUKDAR | |

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|----|--|---|---|---|
| | WITH I.A.(Civil)/3011/2024 in RSA/177/2024 | NAV DURGA CHARITABLE TRUST AND 2 ORS Versus ON THE DEATH OF DEVI PRASAD MORE HIS LEGAL HEIRS RATNI DEVI MORE AND ORS | MR. S SARMA MR. J DEKA MR. T K BHUYAN A GAUTAM MR. C TALUKDAR | |
| | | ORDERS | | |
| 23 | RSA/209/2017 WITH LCR, FIXED | ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER | MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA | MR.P C DEY MR.I HAQUE MS.S PAUL |
| | WITH I.A.(Civil)/2561/2024 in RSA/209/2017 | SMTI MADHABI MAZUMDER, Versus ON THE DEATH OF PANKAJ KUMAR DAS @ PANKAJ DAS | | |
| 24 | I.A.(Civil)/2445/2018 B/O in RFA/77/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR | | MR. S P ROY MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR A K RAI MR. T A CHOUDHURY (R2) MS. N RAI |
| | WITH RFA/77/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR | MR. J H SAIKIA | |
| | WITH I.A.(Civil)/2446/2018 in RFA/77/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI HARISH GOYAL AND ANR | MR. J H SAIKIA | |
| 25 | I.A.(Civil)/2490/2018 B/O in RFA/84/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR | | MR. S P ROY MS K GOGOI |
| | WITH RFA/84/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR | | |
| | WITH I.A.(Civil)/2492/2018 in RFA/84/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI GANESWAR DEKA AND ANR | | |
| 26 | I.A.(Civil)/2698/2018 B/O in RFA/88/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR | | MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1) |
| | WITH RFA/88/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR | MR. J H SAIKIA | MR. S P ROY (R1) MS. N RAI (R1) |
| | WITH I.A.(Civil)/2699/2018 in RFA/88/2018 | SMT MAKANI DAS AND 6 ORS Versus SHRI RADHA RAMAN KHATUWALA AND ANR | MR. J H SAIKIA | |
| 27 | Cont.Cas(C)/499/2021 | KALPANA DEVI Versus B KALYAN CHAKRAVARTHY AND ORS. | MR M CHANDA MR S CHOUDHURY K ABINANDAN | MR. D SAIKIA(R-5) MR. N J KHATANIAR(R-5) MR. N J KHATANIAR(R-5) MS. D MUSAHARY(R-5) MS P DAS(R-2) |
| 28 | WP(C)/4122/2021 | NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM | SC, SEC. EDU. |

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| 29 | WP(C)/4516/2022 B/O | REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS | MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH | SC, EDU SC, K A A C |
| 30 | CRP(IO)/291/2023 | RUPAM BORDOLOI Versus SUPER INFRATECH PVT LTD | MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI | MR G J SAIKIA MR. M BISWAS S K DAS |
| 31 | WP(C)/485/2024 B/O | ABDUL MOTIN Versus THE STATE OF ASSAM AND 5 ORS | F K R AHMED MR. H THAKURIA | SC, ELEM. EDU |
| 32 | I.A.(Civil)/3013/2024 in MACApp./8740/2024 | THE ORIENTAL INSURANCE CO LTD Versus NABA KUMAR NATH AND 2 ORS | MR. S K GOSWAMI MR. R SHARMA | |
| | WITH MACApp./8740/2024 (Filing Number) | THE ORIENTAL INSURANCE CO LTD Versus NABA KUMAR NATH AND 2 ORS H | MR. S K GOSWAMI | |
| | WITH I.A.(Civil)/9675/2024 (Filing Number) | THE ORIENTAL INSURANCE CO LTD Versus NABA KUMAR NATH AND 2 ORS H | MR. S K GOSWAMI | |
| 33 | I.A.(Civil)/3029/2024 in LA.App./10838/2024 | POWER GRID CORPORATION OF INDIA LTD Versus THE STATE OF ASSAM AND 29 ORS | MR. D DEKA MR. C P SHARMA | GA, ASSAM |
| | WITH LA.App./10838/2024 (Filing Number) | POWER GRID CORPORATION OF INDIA LTD Versus THE STATE OF ASSAM AND 29 ORS F | MR. D DEKA | |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---------------------------------|---|--|---|
| MOTION | | | | |
| 1 | WP(C)/4237/2024 | MD. ATOWAR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 21 ORS | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. B SOREN MR P DOLEY | GA, ASSAM |
| 2 | WP(C)/4919/2024 | ANJU BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN | GA, ASSAM SC, FOREST SC, GMC |
| 3 | WP(C)/4920/2024 | SANDEEP AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS | MR SISHIR DUTTA MR. B K JAIN MR. N J DAS MS. C AGARWAL | GA, ASSAM SC, REVENUE |
| 4 | WP(C)/4926/2024 | AMAN ALI Versus THE STATE OF ASSAM AND 2 ORS | MD B ISLAM MR. S UDDIN MR. S S AHMED S SULTANA | GA, ASSAM SC, REVENUE |
| 5 | WP(C)/4934/2024 | SWARUP KHERSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 4 ORS | MR. B BARUAH MR U RONGPI | SC, N C HILLS |
| 6 | WP(C)/4946/2024 | TAMANNA FERDUSI MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS | MR. A H M R CHOUDHURY | GA, ASSAM SC, REVENUE |
| 7 | WP(C)/4948/2024 | ARUP BORAH AND 6 ORS Versus THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 7 ORS | MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA | GA, ASSAM SC, NHAI SC, PWD SC, REVENUE |
| 8 | WP(C)/4950/2024 | NANDA RAM GOGOI Versus THE STATE OF ASSAM AND 4 ORS | MR. B K DAS MR H P GUWALA MR. A BORO | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 9 | WP(C)/4966/2024 | RAKIB SARKAR Versus THE UNION OF INDIA AND 3 ORS | MR. M DUTTA MS S DEV L DEKA | SC, GST DY.S.G.I. |

ADMISSION

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|----|---|--|---|---|
| 10 | Co.Pet./2/2003 FIXED | M/S B DAULT LIMITED Versus M/S NATIONAL PLYWOOD INDUSTRIES LIMITED | MR J C GAUR MR. D K KOTHARI | MR. K K BHATTA MR. R K BHATRA MR G JALAN MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR. M KATAKI GA, ASSAM |
| 11 | WP(C)/2422/2016 FIXED | DR. RAMESH PATHAK Versus THE STATE OF ASSAM AND 4 ORS | MR J NARAH MR J PAYENG | GA, ASSAM |
| 12 | WP(C)/5037/2016 FIXED | JONE MEDHI and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA | GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION |
| 13 | WP(C)/3007/2017 | ABDUL BASAR @ BACHAR Versus THE STATE OF ASSAM and 4 ORS. | MR.P J SAIKIA MR.R S MISHRA | GA, ASSAM MR.P HAZARIKA(R-5) MR A BARMAN(R-5) MR.P K MUNIR R-5 |
| 14 | WP(C)/3062/2017 | SMT. BINA KALITA and 10 ORS. Versus THE STATE OF ASSAM and 4 ORS. | MR. M K BORAH | DR. B U AHMED (R5) SC, CO-OP. MR H DAS (R6-R17) MR. B C DEKA (R6-R17) MR K UDDIN MR. A K AZAD MR. A K AZAD MS. U HAZARIKA (R6-R17) GA, ASSAM |
| 15 | WP(C)/5654/2017 | SADANANDA GOGOI Versus THE STATE OF ASSAM and 2 ORS. | MR. S KALITA MR.P N GOSWAMI MS.M D BORAH MR.R R GOGOI MR. S KAKATI MR.K P PATHAK MR P DAS | GA, ASSAM |
| 16 | WP(C)/2598/2020 | ABDUL HEKIM AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. A SARMA MR. A D CHOUDHURY | GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. |
| 17 | WP(C)/203/2021 | UMESH CHANDRA DAS AND 2 ORS Versus IDBI BANK LTD | MR. O P BHATI MR T C DAS MR. P SARMA | MR. R DE MR. V K DEWAN |
| 18 | WP(C)/5746/2021 | MANTU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI | GA, ASSAM MR. R TALUKDAR MR G BHARADWAJ (R-9,10) MR B DEORI (R-9,10) SC, REVENUE |
| 19 | WP(C)/6263/2021 | SIDDIK ALI @ ABUBAKKAR SIDDIK AND 259 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN | GA, ASSAM SC, REVENUE |
| 20 | WP(C)/6289/2021 | PITAMBAR SINGH AND 107 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. R P SARMAH MR. D DOLEY | GA, ASSAM MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-3) MR. K GOGOI (CGC, R-6) MR D GOGOI (SC, FOREST, R-1,4,5) MR. B J TALUKDAR (SC, REVENUE DEPT., R-2) |
| 21 | WP(C)/6398/2021 | RAJU BORA Versus THE STATE OF ASSAM AND 4 ORS | MS. M BORDOLOI MR D MAHANTA | GA, ASSAM MR. S RANA (r-5) SC, REVENUE |
| 22 | WP(C)/6909/2021 FIXED | SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS | MS. R CHOUDHURY MR N RAHMAN | GA, ASSAM MR R DHAR (SC, PWD- ROADS) SC, REVENUE |
| | WITH I.A.(Civil)/2905/2024 in WP(C)/6909/2021 | SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR N RAHMAN | GA, ASSAM SC, REVENUE SC, PWD |

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| 23 | WITH WP(C)/458/2022 | BHAIRAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY | GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD |
| 24 | WP(C)/2561/2022 FIXED | MOUSUMI CHAKRABARTY AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR H R CHOUDHURY | GA, ASSAM |
| 25 | WP(C)/8328/2022 FIXED | NABADIP DAS Versus THE STATE OF ASSAM AND 3 ORS. | MR. B K DAS MR S SARMAH | GA, ASSAM MS. G. BORAH (R-5) MS. LUNA BARUAH (R-5) |
| 26 | WP(C)/8454/2022 FIXED, WP(C)/2895/2020 (D/O) | SATYABRATA DEY AND 37 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | GA, ASSAM MR D NATH (R-3 & 4) |
| 27 | WITH WP(C)/3213/2020 | PANCHAM DAS AND 7 ORS Versus THE STATE OF ASSAM AND 14 ORS | MR. A ROSHID MS. M R DEVI | GA, ASSAM MR D NATH |
| 28 | WITH WP(C)/1064/2021 | HARIPADA SAHA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B CHANDA MR. B HALDAR | GA, ASSAM MR D NATH |
| 29 | WITH WP(C)/1470/2023 | ASHUTOSH BHOWMICK AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | GA, ASSAM |
| 30 | WP(C)/173/2023 FIXED | NANDITA SINGH Versus UNION OF INDIA AND 3 ORS | MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA | DY.S.G.I. SC, INCOME TAX |
| 31 | WP(C)/766/2023 FIXED | RUNU DAS Versus THE UNION OF INDIA AND ANR | MS. T SOM MR H DAS MR. P TELI | MR. K K PARASAR DY.S.G.I. |
| 32 | WP(C)/1331/2023 FIXED | ANANDA RAM BORAH Versus THE STATE OF ASSAM AND 5 ORS | MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED | MR. K N CHOUDHURY (r-4 to 6) SC, CO OP GA, ASSAM MISS. R R KAKATI (r-4 to 6) N GAUTAM (r-4 to 6) MR. H G HAZARIKA (r-4 to 6) |
| 33 | WP(C)/1360/2023 FIXED | SRI SRI RADHAMADHAB JEW SEBA PARICALANA SAMITY SINGLA ANCHALIK COMMITTEE AND ANR Versus THE UNION OF INDIA AND 4 ORS | MR B SINHA | MRS. R DEVI (C.G.C.) DY.S.G.I. |
| 34 | WP(C)/4105/2023 FIXED | IMAN ALI Versus THE STATE OF ASSAM AND 3 ORS | MR. M U MAHMUD MR. M ALI MR. R ISLAM MR J. ISLAM | GA, ASSAM SC, REVENUE |
| 35 | WP(C)/5560/2023 FIXED | NABA KISHOR DEB Versus THE STATE OF ASSAM AND 5 ORS | MR. B K DAS MR G JALAN MR H P GUWALA | GA, ASSAM MR. S BANIK (r-6) MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS |
| 36 | WP(C)/6497/2023 FIXED | THE GLOBAL MODERN ACADEMY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS | MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY | MR H R A CHOUDHURY (R-9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC |
| 37 | WP(C)/2692/2024 FIXED | SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS | MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM | GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7) |

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| 38 | WP(C)/4044/2024 FIXED | TAJUFA KHATUN @ AJUFA KHATUN Versus THE STATE OF ASSAM AND 3 ORS | MS. S KANUNGOE MR. A S ALI MR S HUSSAIN | GA, ASSAM SC, REVENUE |
| 39 | WP(C)/4303/2024 FIXED | ATOWAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS | MR. M A I HUSSAIN MR A U AHMED MS. H SARMA | SC, P AND R.D. GA, ASSAM SC, PWD SC, REVENUE |
| 40 | WP(C)/4312/2024 FIXED | M/S ADVANCE ENGINEERING FARMS AND EQUIPMENTS Versus THE STATE OF ASSAM AND 3 ORS | MS S S ZIA | SC, GST SC, FINANCE AND TAXATION MR S BORTHAKUR(R-4) MR. A NAYAK (R-4) |
| ORDERS | | | | |
| 41 | Cont.Cas(C)/278/2019 | ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND ORS. | MR H DAS MR H DAS MR G KHANDELIA MR. K DEKA MS KEWI MR R PAUL MR D KHAN MS A ROY | |
| 42 | Cont.Cas(C)/557/2023 FIXED | SHRI BASDEO Versus PAPU GOGOI | MR. S P ROY JYOTISH DAS MS P DEY | MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA |
| | WITH I.A.(Civil)/2541/2024 in Cont.Cas(C)/557/2023 | SHRI BASDEO Versus RAJA BAISHYA, ACS , | MR. S P ROY MR. S P ROY JYOTISH DAS MS P DEY MS. V RAI | |
| 43 | Cont.Cas(C)/664/2023 | DIPALI ROY BARMAN @ JAYA BARMAN Versus DIBAKAR NATH, IAS AND 2 ORS | MR. A F N U MOLLAH K ZAMAN | MR. A C SARMA (R-3) MR G BHARADWAJ(R-3) MR B DEORI(R-3) |
| 44 | Cont.Cas(C)/358/2024 FIXED AT 2 PM | SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA | MR. N ALAM R K MR. A RAHMAN | MR. R R Gogoi SC, P H E |
| 45 | I.A.(Civil)/987/2024 in WP(C)/7321/2022 | MAKADDAS ALI LASKAR, Versus THE STATE OF ASSAM AND 11 ORS. | MD. A J ATIA MS J MARIYAM MS A H ATIA | SC, P AND R.D. GA, ASSAM MS J KALITA(R-9 TO 12) |
| | WITH WP(C)/7321/2022 | MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS. | MD. A J ATIA MS J MARIYAM MS A H ATIA | SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7) |
| 46 | I.A.(Civil)/2395/2024 WITH LCR in WP(C)/741/2014 | M/S ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. AND ORS | SC, AIDC MR. S. DAS, SC, AIDC | MR. M BARUAH |
| | WITH WP(C)/741/2014 | M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS | MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH | MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY |
| | WITH MC/1196/2014 in WP(C)/741/2014 | DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS. | MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY | MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C |

WITH
[I.A./1696/2016](#)
in WP(C)/741/2014

BIRENDRA CHANDRA TALUKDAR and
ANR

APPLICANT-IN-PERSON

MR. G CHOUDHURY
MR.S DAS
MR.S SARMA
MS.P BARUAH
MR.A K HALOI
MR.M BARUAH
SC, L C
MR.S K SWARGIARY

Versus

M/S ASSAM STATE TEXTILE
CORPORATION LTD. and 15 ORS.

WITH
[I.A.\(Civil\)/2014/2016](#)
in WP(C)/741/2014

M/S ASSAM STATE TEXTILE
CORPORATION LTD.

MR. G CHOUDHURY
MR.A K HALOI
MR.P BARUAH

MR.S DAS
MR.S SARMA
MR.M BARUAH
MR.S K SWARGIARY
SC, L C

Versus

THE STATE OF ASSAM AND 16 ORS

47 [I.A.\(Civil\)/2725/2024](#)
in WP(C)/7635/2022

KHANDAKAR JIYAUH RAHMAN
Versus
AJIT KUMAR NATH AND ORS

MR S BORTHAKUR
MR. D GOGOI
MR. A NAYAK

MR. K N CHOUDHURY
MR. U K DAS
SC, FOREST

WITH
[WP\(C\)/7635/2022](#)

AJIT KUMAR NATH
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. K N CHOUDHURY
MR. U K DAS
MS. B D SARMAH

SC, FOREST

48 [WP\(C\)/7645/2022](#)

ON THE DEATH OF PARESH KUMAR ROY,
HIS LEGAL HEIRS- SMT SEWALI DEVI

MR. K N CHOUDHURY
MR. U K DAS
MS. B D SARMAH

SC, FOREST

Versus

THE STATE OF ASSAM AND 6 ORS

49 [I.A.\(Civil\)/2901/2024](#)
in WP(C)/7451/2017

ON THE DEATH OF JITENDRA MOHAN
BHATTACHARJEE, HIS LEGAL HEIRS AND
REPRESENTATIVES

MR B K SINGH

GA, ASSAM

Versus

THE STATE OF ASSAM AND 2 ORS

WITH
[WP\(C\)/7451/2017](#)

JITENDRA MOHAN BHATTACHARJEE
Versus
THE STATE OF ASSAM and 2 ORS.

MR B K SINGH
MR.A K DAS
MRR KARIM
MR D AKRAM

GA, ASSAM

50 [WP\(C\)/3562/2024](#)
FIXED

JAHIRUL ISLAM AND 44 ORS
Versus
THE STATE OF ASSAM AND 11 ORS

MR. KHAIRUL ISLAM

GA, ASSAM
SC, REVENUE
SC, FINANCE DEPTT.

51 [WP\(C\)/4132/2024](#)
FIXED

RAFIQUL ISLAM
Versus
THE UNION OF INDIA AND 4 ORS

MR. M U MAHMUD
MR. R ISLAM
MR S ISLAM

DY.S.G.I.

52 [WP\(C\)/4402/2024](#)
FIXED

MOUSHUMI BARUA ROY AND ANR
Versus
THE STATE OF ASSAM AND 12 ORS

MR. P K ROY
MR. S K CHAKRABORTY
MS.SHOMA DASGUPTA
MS SUPRIYA DASGUPTA

GA, ASSAM
SC, REVENUE

WITH
[I.A.\(Civil\)/2914/2024](#)
in WP(C)/4402/2024

SMTI MOUSHUMI BARUA ROY AND ANR
Versus
THE STATE OF ASSAM AND 12 ORS

MS.SHOMA DASGUPTA
MS SUPRIYA DASGUPTA

GA, ASSAM
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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| | | | | |
|----|------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |

| | | | | |
|-----|---------------------|------------|----|------------|
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|---|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2916/2024 | MD IRFAN KHAN Versus THE UNION OF INDIA | MR. B BARMAN MS H B BARMAN MS D DUTTA | SC, NCB |
| 2 | Bail Appln./2917/2024 | ARSHAD ALI Versus THE STATE OF ASSAM AND ANR | MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. A K DAS | PP, ASSAM |
| 3 | Bail Appln./2918/2024 | ANTHON H THANGMINLIANA @ ANTON Versus THE STATE OF ASSAM | MR P SHARMA MR. A K DAS | PP, ASSAM |
| 4 | Bail Appln./2924/2024 | AMINUR ISLAM @ AMINUL HOQUE SARKAR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 5 | Bail Appln./2927/2024 B/O | MUSTAFIZUR MONDAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ | |
| 6 | Bail Appln./2931/2024 | SHARIFUL ISLAM Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 7 | Bail Appln./2935/2024 | SRI SOURABH BARMAN Versus THE STATE OF ASSAM | MR. N GOSWAMI MR. S MUNIR | PP, ASSAM |
| 8 | Bail Appln./2939/2024 | SUNU ALI @ MD. NUR HUSSAIN Versus THE STATE OF ASSAM | MR. A ALI MR. Y ALI | PP, ASSAM |
| 9 | Bail Appln./2940/2024 | ABHIJIT GOGOI AND ANR Versus THE STATE OF ASSAM | MR. P K GOGOI MR J P KACHARI | PP, ASSAM |
| 10 | Bail Appln./2942/2024 | PUJA DEKA Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 11 | Bail Appln./2945/2024 | MOTALEB ALI Versus THE STATE OF ASSAM | MR SARFRAZ NAWAZ MR. A Z AHMED | PP, ASSAM |

MOTION

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|------------------|---|--|---|----------------------------------|
| 12 | Crl.Rev.P./374/2024 | JYOTI BARUAH Versus THE STATE OF ASSAM | MR. D K BAIDYA MR. M S HUSSAIN | PP, ASSAM |
| 13 | Crl.Rev.P./375/2024 | JEHERUL ISLAM Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED B DAS P. GHOSH | PP, ASSAM |
| 14 | Crl.Rev.P./376/2024 | LUMTA TISSO Versus THE STATE OF ASSAM | MR M BARMAN | PP, ASSAM |
| 15 | Crl.Rev.P./377/2024 | MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR N RAHMAN | PP, ASSAM |
| 16 | Crl.Pet./606/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED | PRADIP ROY Versus THE STATE OF ASSAM AND ANR | MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL | PP, ASSAM |
| 17 | Crl.Pet./1142/2024 FIXED | TARUN SHINGLA Versus DHANIRAM BASUMATARY | MR. S BORA MS J RAJKUMARI | |
| 18 | Crl.Pet./1183/2024 | ANJALI SARMA Versus THE STATE OF ASSAM AND ANR | MR. B PHUKAN MR S N BARUAH | PP, ASSAM |
| 19 | Crl.Pet./1184/2024 | BISWAJIT BANIK AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY | PP, ASSAM |
| 20 | Crl.Pet./1185/2024 | AZADUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 21 | Crl.Pet./1186/2024 | ATOWAR DEWAN @ SAYED ATOWAR RAHMAN Versus THE STATE OF ASSAM | MS. T SOM MS. U HAZARIKA MS S ISLAM | PP, ASSAM |
| 22 | Crl.Pet./1187/2024 | SMTI. SHANTI DEVI JALAN AND 2 ORS Versus SURESH KUMAR JALAN | MR. S ISLAM MR A HAWARI A R MONDAL | |
| 23 | Crl.Pet./1188/2024 | DURLOV KHANIKAR @ KRISHNA RAJ Versus THE STATE OF ASSAM | MR. B K DAS H P NEOG | PP, ASSAM |
| 24 | Crl.Pet./1189/2024 | MD. TOUSIF HUSSAIN REZA AND ANR Versus AAFSHEEN AL ISLAM | MD E AHMED MD. I HUSSAIN MR M ISLAM | |
| 25 | Crl.Pet./1190/2024 | MANASH PRATIM NATH Versus THE STATE OF ASSAM AND ANR | MR N BARMAN MS J BARMAN K BORO | PP, ASSAM |
| 26 | AB/2580/2024 | ASHRAFUL ISLAM Versus THE STATE OF ASSAM | MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN MS. P AHMED N. UDDIN | PP, ASSAM |
| 27 | AB/2581/2024 B/O | NAYAN DEY Versus THE STATE OF ASSAM | MR N Z CHOUDHURY MR N A MAZARBHUIYA | PP, ASSAM |
| 28 | AB/2582/2024 | USSABIR ALI Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED B DAS P. GHOSH | PP, ASSAM |
| 29 | AB/2583/2024 | AKBAR ALI Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM MS. P BORAH | PP, ASSAM |
| ADMISSION | | | | |
| 30 | Crl.Pet./43/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED | M/S NEST FARM AND 4 ORS Versus CHANDA DEVI DUGAR | MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA | MR. S K AGARWAL MS. M AGARWAL |

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| 31 | Crl.Pet./356/2024 FIXED | DR. NILUTPAL SUT AND 3 ORS Versus THE STATE OF ASSAM AND ANR | MR. T DEURI MS A DAS MS. L WANGSA | MR. A M KHAN (R-2) MR T T MONI (R-2) MR S PRODhani (R-2) PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 32 | Bail Appln./2146/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR P K DAS MR. M BARUAH | MR. N MAHAJAN, (AMICUS CURIAE) PP, ASSAM |
| 33 | Bail Appln./2181/2024 FIXED | JUNEL DAIMARY Versus THE STATE OF ASSAM | MR. U J SAIKIA MS M DAS MS A GAYARI | PP, ASSAM |
| 34 | Bail Appln./2182/2024 FIXED | SAGAR NARZARY @ SAGRA NARZARY @ TAKLU Versus THE STATE OF ASSAM | MR. U J SAIKIA MS M DAS MS A GAYARI | PP, ASSAM |
| 35 | Bail Appln./2329/2024 WITH CASE RECORD(SCANNED COPY), FIXED | DEBEN KALITA Versus THE STATE OF ASSAM AND ANR | MR. R SARMA A H CHOUDHURY | PP, ASSAM |
| 36 | Bail Appln./2664/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SHAHINUB ALI AND ANR Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN | PP, ASSAM |
| 37 | Bail Appln./2699/2024 FIXED | ANOWAR HUSSEN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 38 | Bail Appln./2700/2024 FIXED | TAIBAR ALI Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 39 | AB/1122/2024 AB 1090/2024(D/O) | JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR. | MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN | MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM |
| WITH | | | | |
| 40 | AB/1311/2024 | MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR. | MR. P K ROYCHOUHDURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN | PP, ASSAM |
| 41 | AB/1980/2024 | JAKIR HUSSAIN Versus THE STATE OF ASSAM | MR. R ISLAM MR S ISLAM | PP, ASSAM |
| 42 | AB/2071/2024 | HAYENSA BASUMATARY @ HAINSHA Versus THE STATE OF ASSAM | MR. J KALITA | PP, ASSAM |
| 43 | AB/2211/2024 B/O | AKKAS ALI Versus THE STATE OF ASSAM | T A LASKAR | PP, ASSAM |
| WITH | | | | |
| 44 | AB/2357/2024 | RIBUL AHMED @ RIPUL ALI Versus THE STATE OF ASSAM | MR. KAUSAR AHMED T A LASKAR A BORBHUYAN | |
| 45 | AB/2303/2024 WITH SCANNED COPY OF CASE RECORD | JAKIR HUSSAIN @ JAKIR ALI Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN | PP, ASSAM |
| 46 | AB/2315/2024 FIXED | SURAJIT GHOSH Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA | PP, ASSAM |

ORDERS

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|----------------|---|--|--|--|
| 47 | Crl.Pet./594/2019 FIXED | KAUSHIK KALITA Versus RUPAMONI KALITA | MR. B D KONWAR SR. ADV. MR R KALITA MRS. K BARPUZARI MR. A CHAMUAH MS. S NEWAR MS. M K BROWN MS. J GAYAN MS. J KONWAR | |
| 48 | Crl.A./215/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, B/O WITH I.A.(Crl.)/564/2021 in Crl.A./215/2021 | MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | MR A DEY (R-2) MS M. DAS (R-2) PP, ASSAM |
| 49 | Crl.Rev.P./335/2023 WITH LCR 6 FILES, B/O | MD. SOWKAT ALI Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| 49 | Crl.Rev.P./335/2023 WITH LCR 6 FILES, B/O | ABU SADEQUE ISHTIAQUE AHMED CHOUDHARY Versus THE STATE OF ASSAM AND 4 ORS. | MR P KATAKI MR. A BHATTACHARYA MR. F A HASSAN MR. A BHATTACHARJEE | PP, ASSAM |
| 50 | I.A.(Crl.)/1080/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O in Crl.A./394/2023 WITH Crl.A./394/2023 | MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI | PP, ASSAM |
| 51 | Crl.A./241/2024 WITH OFFICE NOTE, LCR 3 FILES, FIXED | ISMAIL ALI @ MD. ISMAIL Versus THE STATE OF ASSAM AND ANR. | MR. M A I HUSSAIN MR. A AHMED N ISLAM | MS. D GHOSH (r-2) MR. M AHMED (r-2) MS M R ROY MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM |
| HEARING | | | | |
| 52 | Crl.Rev.P./190/2022 WITH LCR 2 FILES, B/O | BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
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| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|---|--|---|--|
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 1 | I.A.(Civil)/2958/2024 in WP(C)/4499/2020 | MOINA DAS Versus THE INDIAN OIL CORPORATION LTD AND 7 ORS | MS. N DEY | MR A C BORBORA GA, ASSAM MR. M SMITH SC, I O C |
| | WITH WP(C)/4499/2020 | ASHOK DAS Versus THE INDIAN OIL CORPORATION LTD AND 6 ORS | MR A C BORBORA MR. P N GOSWAMI MR. M SMITH MR. K P PATHAK MR. N BORPATRAGOHAJN MR. R R Gogoi | MS C MEDHI (R-5,6) GA, ASSAM MR. S NATH (R-5,6) MR D K SARMAH (R-1 TO 3) MR R DHAR (R-5,6) MS. A TALUKDAR (R-1 TO 3) MR D KALITA (R-1 TO 3) SC, I O C |
| ADMISSION | | | | |
| 2 | WP(C)/4108/2024 CAVT. NO.07782/024, PART-HEARD, BY SLIP | SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU | GA, ASSAM MR. M K DAS (3,4,5) MR. M K DAS (3,4,5) DY.S.G.I. FOR CAVEATOR |
| | WITH I.A.(Civil)/2936/2024 in WP(C)/4108/2024 | SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. L N DIHINGIA | GA, ASSAM MR. S S ROY MR. M K DAS (3,4,5) |
| 3 | WP(C)/2499/2015 | RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS | MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA | GA, ASSAM(R1-3) MR.P N GOSWAMI |
| | WITH WP(C)/7733/2015 | RAJU KHANIKAR Versus THE STATE OF ASSAM AND 3 ORS | MR.B K BHATTACHARJEE DR.R SARMAH MR.R BHATTACHARJEE | GA, ASSAM |

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| 5 | WITH Cont.Cas(C)/471/2019 | RAJU KHANIKAR Versus AAYUSH GARG | MR. B K BHATTACHARJEE MS. P SAHA MR. R SARMAH | |
| 6 | WITH WP(C)/5234/2019 | RAJU KHANIKAR Versus THE STATE OF ASSAM AND 7 ORS. | MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA | GA, ASSAM |
| 7 | WP(C)/7827/2016 | BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS. | MR M BEZBARUAH MR.P K GARODIA MS.S G MOMIN MR.A LAL MR.M PANDIT | GA, ASSAM MR. B CHOUDHURY, SC, APDCL SC, APDCL D DAS (R-1,2) D GUPTA (R-1,2) |
| | WITH I.A.(Civil)/758/2017 in WP(C)/7827/2016 | BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS. | MR M BEZBARUAH MR.P K GARODIA MR.M PANDIT MR.A LAL MS.S G MOMIN | GA, ASSAM |
| 8 | WP(C)/1861/2017 | ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS. | DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH | SC, FINANCE & TAXATION ASSTT.S.G.I. |
| 9 | WITH WP(C)/1853/2017 | ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS. | DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH | SC, FINANCE & TAXATION ASSTT.S.G.I. |
| 10 | WITH WP(C)/1854/2017 | ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS. | DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH | SC, FINANCE & TAXATION ASSTT.S.G.I. |
| 11 | WITH WP(C)/1860/2017 | ANAMIKA MOTORS Versus THE STATE OF ASSAM and 3 ORS. | DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH | SC, FINANCE & TAXATION ASSTT.S.G.I. |
| 12 | WP(C)/8645/2018 | SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS. | MS. D GHOSH MS N DEKA MR SAURADEEP DEY | GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) MRS. D DAS BARMAN (GA, ASSAM, R- 6) MS. A BORA (SC, HEALTH DEPARTMENT, R-1 TO 4) SC, NHM SC, HEALTH |
| 13 | WP(C)/8671/2018 | ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MRS S B CHOUDHURY | MR. M Z AHMED GA, ASSAM MR. A M DUTTA SR. SC, APGCL |
| 14 | WP(C)/938/2019 | GUWAHATI METRO TRANSPORT ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS. | MR. D. KALITA | GA, ASSAM SC, TRANSPORT |
| 15 | WP(C)/8434/2019 | KHANDAKAR ABU SHAMIM ABBAS Versus THE STATE OF ASSAM AND 4 ORS. | MD H R AHMED MD A ISLAM | GA, ASSAM SC, PWD |

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| 16 | WP(C)/2531/2020 | ANITA SUTRADHAR Versus THE STATE OF ASSAM AND 4 ORS. | MR. M U MONDAL MS. N NASRIN MR. A WAHAB MD. I H KHAN MR J ISLAM | GA, ASSAM SC, REVENUE |
| 17 | WP(C)/3036/2021 | GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS. | MR M R ADHIKARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA | GA, ASSAM MR. A SARMA (R-2,3) MR. D DOLEY MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I. |
| | WITH I.A.(Civil)/1248/2021 in WP(C)/3036/2021 | GAUTAM SAIKIA AND ANR. Versus THE UNION OF INDIA AND 5 ORS. | MR. A CHAMUAH MR. B KONWAR MS D DUTTA | GA, ASSAM SC, C G S C |
| 18 | WP(C)/4077/2021 | DEVID PHUKAN Versus THE STATE OF ASSAM AND 5 ORS | MR H K NATH MS T PARASHAR | SC, PWD SC, FINANCE |
| 19 | WP(C)/4138/2021 | UDDAN KHETRA COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR. M J DAS | SC, APDCL |
| 20 | WP(C)/4171/2021 | CHAYDAYMASHRI BRAHMA Versus THE STATE OF ASSAM AND 6 ORS | MR I HAQUE | GA, ASSAM SC, FINANCE SC, REVENUE |
| 21 | WP(C)/4663/2021 | SMTI. SUMITRA BRAHMA RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS. | MR I HAQUE | GA, ASSAM SC, APDCL MR. S BANIK (R 2,3,4,5) MS. M BARMAN (R 1, 6) |
| 22 | WP(C)/5138/2021 | ASHATON BIBI AND 183 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ | GA, ASSAM MR. B J TALUKDAR SC, REVENUE |
| 23 | WP(C)/2032/2022 FIXED | DEVELOPMENT MISSION Versus THE STATE OF ASSAM AND 6 ORS. | MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA | GA, ASSAM SC, P H E |
| 24 | WP(C)/3089/2022 FIXED | NARA SING SAW ADN 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI | GA, ASSAM SC, BTC |
| 25 | WP(C)/4375/2022 FIXED | M/S P D ENTERPRISE Versus UNION OF INDIA AND 2 ORS. | MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA | SC, GST MR H GUPTA ASSTT.S.G.I. |
| 26 | WP(C)/5189/2022 | PRATAP BORTHAKUR AND 17 ORS. Versus THE STATE OF ASSAM AND 16 ORS. | MR. T J MAHANTA MR. P S DEKA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA | GA, ASSAM SC, NHAI MR. J I BORBHUIYA (r-10,12 to 15) MR. P BOIRAGI (r-10,12 to 15) MR. S J SARMAH (r-10,12 to 15) SC, REVENUE ASSTT.S.G.I. |
| 27 | WP(C)/7863/2022 FIXED | MANOJ BAID Versus THE STATE OF ASSAM AND 7 ORS | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA | GA, ASSAM MR. P J SAIKIA, SR. ADV (r-7,8) MR. P BORDOLOI (r-7,8) SC, J M B |
| 28 | WP(C)/8406/2022 | NIZAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS | MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN | GA, ASSAM SC, WATER RESOURCE SC, FINANCE |
| 29 | WP(C)/8423/2022 | KHAYER UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS | MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN | GA, ASSAM SC, WATER RESOURCE SC, FINANCE |

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| 30 | WP(C)/8442/2022 | REHANA AKTAR CHOUDHURY @ RAHENA AKTAR CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS | MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN | GA, ASSAM SC, WATER RESOURCE SC, FINANCE |
| 31 | WP(C)/1205/2023 | ABDUL GOFUR Versus THE STATE OF ASSAM AND 8 ORS | MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN | GA, ASSAM SC, WATER RESOURCE |
| 32 | WP(C)/3954/2023 | DHIREN DAS @ HIREN DAS AND 89 ORS Versus THE UNION OF INDIA AND 7 ORS. | MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE | GA, ASSAM MR. K K PARASAR (R-1-5) DY.S.G.I. |
| 33 | WP(C)/5434/2023 | SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS. | MR B P BORAH MR P J DUTTA MR H MAZUMDER | SC, FINANCE SC, P W D |
| 34 | WP(C)/5435/2023 | SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR P J DUTTA MR H MAZUMDER | SC, PWD SC, FINANCE |
| 35 | WP(C)/5445/2023 | SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR P J DUTTA MR H MAZUMDER | SC, PWD SC, FINANCE |
| 36 | WP(C)/5541/2023 FIXED | BHABESH DAS Versus THE REGIONAL MANAGER SBI NORTH EAST REGION AND 2 ORS | MR M RANA MD. I AHMED | MR. A PARVEZ MR D GOGOI |
| 37 | WP(C)/6018/2023 | MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 38 | WP(C)/6396/2023 | DINESH DUTTA Versus THE STATE OF ASSAM AND 4 ORS. | MR B P BORAH MR P J DUTTA MR H MAZUMDER | SC, PWD SC, FINANCE |
| 39 | WP(C)/6842/2023 FIXED | DEBENDRA BASUMATARY AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. A SARMA MR. K KALITA MR. LENTSO | SC, CO OP GA, ASSAM |
| 40 | WP(C)/319/2024 FIXED | RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS | MR. B J GHOSH MR. I ALAM MR. T SK | SR. GA, ASSAM |
| | WITH | | | |
| 41 | WP(C)/6053/2023 | RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS | MR. B J GHOSH MR. I ALAM MR. T SK | GA, ASSAM |
| 42 | WP(C)/1880/2024 FIXED | NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS. | MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI | |
| 43 | I.A.(Civil)/2158/2024 FIXED in WP(C)/819/2024 WITH WP(C)/819/2024 | ABDUR SOBUR SK Versus TARA MIAH AND 5 ORS | MS. N NASRIN MR. A WAHAB | SC, CO OP MR R ISLAM |
| | WITH | | | |
| 44 | WP(C)/2279/2024 | TARA MIAH Versus THE STATE OF ASSAM AND 5 ORS | MS. A HUSSAIN MR R ISLAM | SC, CO OP MS. N NASRIN(R-6) MR. A WAHAB(R-6) |
| | WITH | | | |
| 44 | WP(C)/2279/2024 | MIRA KHATUN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL | SC, CO OP GA, ASSAM MS. A HUSSAIN (R7) MR R ISLAM (R7) |
| 45 | WP(C)/2417/2024 | NABAJYOTI BARUAH Versus THE STATE OF ASSAM AND 7 ORS | MR. B J GHOSH MR. A M S MAZUMDER | SC, P W D SC, FINANCE |
| 46 | WP(C)/2929/2024 FIXED | M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS | MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA | SC, GST DY.S.G.I. |

ORDERS

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| 47 | Cont.Cas(C)/114/2020 | SUREN BORO Versus BIREN PHUKAN AND 2 ORS | MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA | MR. D SAIKIA (R-4,5) MR. S BORA (R-4,5) MR. R K MUSHAHARY (R-4,5) |
| 48 | Cont.Cas(C)/61/2023 FIXED | SATYAJIT DAS AND ANR Versus NAGEN BORO AND ORS | MR. S K GOSWAMI MR. R SHARMA | MR. D SAIKIA (r-1,2,3,4) MR. B CHOUDHURY (R-1,2,3,4) MR P NEOG |
| WITH | | | | |
| 49 | WP(C)/4017/2022 | SATYAJIT DAS AND ANR. Versus THE UNION OF INDIA AND ORS. | MR. S K GOSWAMI MR. N BARMAN | GA, ASSAM SC, BTC ASSTT.S.G.I. |
| 50 | Cont.Cas(C)/295/2023 | NAZIR HUSSAIN LASKAR AND 46 ORS Versus ROHAN KUMAR JHA, IAS AND 3 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | MR R M DAS (R-4) MR R M DAS (R-4) MR. C SHARMA(R-2) MR. C SHARMA(R-2) MS A LODHA(R-2) MS A LODHA(R-2) D JAIN (R-4) |
| WITH | | | | |
| 51 | WP(C)/8416/2022 | NAZIR HUSSAIN LASKAR AND 46 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | GA, ASSAM SC, REVENUE SC, WATER RESOURCE |
| 52 | Cont.Cas(C)/400/2023 FIXED | BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND ORS | MR. P PATHAK MR. A NARZARI MS. S T BOKTH | MR D KALITA (R-3) |
| 53 | Review.Pet./165/2024 | PRIYANKA BORA AND 5 ORS Versus THE STATE OF ASSAM AND 11 ORS | MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA | GA, ASSAM SC, HEALTH SC, PCB |
| WITH | | | | |
| 54 | WP(C)/7920/2018 | IMTIAZ ANSARI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS. | MR. P SUNDI MR. A GANGULY MR. A DHANUKA | GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9) |
| WITH | | | | |
| 55 | WP(C)/4427/2022 | PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS. | MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MS M N KONYAK MS. A AKHTAR | GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH |
| WITH | | | | |
| 56 | Review.Pet./168/2024 | PRIYANKA BORA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS | MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA | GA, ASSAM SC, HEALTH SC, PCB |
| 57 | Cont.Cas(C)/323/2024 | MRINAL DAS Versus JAY SHIVANI AND 2 ORS. | MR. S K SINGHA MR. M K NEOG | |
| 58 | I.A.(Civil)/2622/2024 FIXED in Cont.Cas(C)/270/2022 | NILAMBAR DAS Versus JAYANT NARLIKAR AND ORS | MR. K R PATGIRI | |
| WITH | | | | |
| | Cont.Cas(C)/270/2022 | NILAMBAR DAS Versus JAYANT NARLIKAR AND ORS. | MR. K R PATGIRI MRS. C DAS | MR. D SAIKIA (R-3) MR. R BORPUJARI MR. B GOGOI (R-3) MR P NAYAK (R-3) MR. A PHUKAN (R-3) SC, REVENUE |
| 59 | I.A.(Civil)/2755/2024 FIXED in WP(C)/2089/2024 | THE CHIEF ENGINEER, WATER RESOURCES DEPARTMENT AND ANR Versus RUSHAN AHMED BARBHUIYA AND 22 ORS | MR R M DAS | MR. B U LASKAR |

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| | WITH WP(C)/2089/2024 | RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. B U LASKAR MR. A B ACONDA | GA, ASSAM SC, REVENUE SC, WATER RESOURCE |
| | WITH I.A.(Civil)/1964/2024 in WP(C)/2089/2024 | RUSHAN AHMED BARBHUIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. B U LASKAR | GA, ASSAM GA, ASSAM SC, WATER RESOURCE |
| 60 | I.A.(Civil)/2852/2024 in WP(C)/114/2013 | RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MR S K KEJRIWAL | SC, REVENUE |
| | WITH WP(C)/114/2013 | RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MR.S K KEJRIWAL MS.S KEJRIWAL | GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM |
| | WITH I.A.(Civil)/721/2024 in WP(C)/114/2013 | RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MR.S K KEJRIWAL | SC, REVENUE |
| 61 | WP(C)/2939/2024 B/O | SAZIDUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR. B J GHOSH MR. A M S MAZUMDER | SC, PWD ROAD |
| HEARING | | | | |
| 62 | WP(C)/5541/2008 CAVT. NO. 1312/2008 FIXED,WITH LCR | SRI BIRAJ SUTRADHAR Versus ON THE DEATH OF KULAJIT DAS, HIS LEGAL HEIRS SMT. DIPANNITA DAS AND 2 ORS. REP. | MS.R DEKA MRS.B DAS MR.R DUBEY MS.R R SARMA MR.B K KASHYAP | MR. N GOSWAMI MR.D DAS MR S KHOUND MS.A DAS FOR CAVEATOR |
| 63 | WP(C)/6349/2017 FIXED | JAKIRUDDIN AHMED Versus THE STATE OF ASSAM and 8 ORS. | MR.A GANGULY MR.A DHANUKA MR.A DUTTA | MR. S BORA (CGC, R-8) MR. R BORPUJARI (SC, REVENUE DEPT.) MR.S S ROY(C.G.C. (R - 8)) MR.B GOGOI(SC, HEALTH DEPT. (R - 6, 7 & 9)) MR. D NATHGA, ASSAM, R - 1-5 MS. D D BARMAN (ADDL. SR. GA) |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|--|--|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2919/2024 | RAHIM BAKSHA AND 3 ORS. Versus THE STATE OF ASSAM | MR. P RAHMAN MR S ISLAM | PP, ASSAM |
| 2 | Bail Appln./2923/2024 | SAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 3 | Bail Appln./2933/2024 | JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR | MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR | PP, ASSAM |
| 4 | Bail Appln./2944/2024 | AYUB ALI AND ANR Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MD. SAFIQL ISLAM | PP, ASSAM |
| ADMISSION | | | | |
| 5 | Crl.Rev.P./157/2024 FIXED | AYNAL HOQUE Versus SAMIRON NESSA | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM |
| 6 | Crl.Pet./188/2024 FIXED | NILAN SINGHA @ NILON SINGHA Versus THE STATE OF ASSAM AND 2 ORS | MR. M DUTTA MS. S DEV MR. M DEY MR. J MAHANTA | MR. M ALI (R-2) MS. A CHAKMA (R-3) MR. J. ISLAM (R-2) MR. J. E. SARKAR (R-2) PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 7 | Bail Appln./1378/2024 WITH CASE RECORD(SCANNED COPY), FIXED | NUR ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI | PP, ASSAM |
| 8 | Bail Appln./1700/2024 WITH CASE RECORD(SCANNED COPY), FIXED | BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 9 | Bail Appln./1716/2024 WITH CASE RECORD(SCANNED COPY), FIXED | JAYANTA DAS Versus THE STATE OF ASSAM AND ANR. | MR A SHARMA | PP, ASSAM |
| 10 | Bail Appln./1885/2024 WITH CASE RECORD(SCANNED COPY), FIXED | BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR. | MR. S SUTRADHAR | PP, ASSAM |

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|---------------------|--|--|--|--|
| 11 | Bail Appln./1887/2024 WITH CASE RECORD(SCANNED COPY), FIXED | BIRAJ BAISHNAB Versus THE STATE OF ASSAM AND ANR. | MR. S SUTRADHAR | PP, ASSAM |
| 12 | Bail Appln./2109/2024 WITH CASE RECORD(SCANNED COPY), FIXED | HABIB AHMED Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA | PP, ASSAM |
| 13 | Bail Appln./2292/2024 WITH CASE RECORD(SCANNED COPY), FIXED | HAFIZUR RAHMAN Versus THE STATE OF ASSAM | MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN | PP, ASSAM |
| 14 | Bail Appln./2713/2024 FIXED | MOSTAB ALI Versus THE STATE OF ASSAM AND ANR | MR. C K NATH MR. S MUNIR MR. AJAY SARMA | PP, ASSAM |
| 15 | Bail Appln./2784/2024 FIXED | MRIDU PABAN NATH Versus THE STATE OF ASSAM | MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 16 | Bail Appln./2817/2024 FIXED | ABDUL HIE Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN | PP, ASSAM |
| 17 | Bail Appln./2818/2024 FIXED | SAPNANIL DAS Versus THE STATE OF ASSAM | MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 18 | Bail Appln./2819/2024 FIXED | AMAL KUMAR Versus THE STATE OF ASSAM | MR. C K NATH MR. S MUNIR MR. AJAY SARMA | PP, ASSAM |
| BAIL HEARING | | | | |
| 19 | AB/6/2024 FIXED | CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM | MS. T SOM MS S ISLAM | PP, ASSAM |
| 20 | AB/351/2024 FIXED | MILAN HAZARIKA Versus THE STATE OF ASSAM | MR. K K HANDIQUE MS M BORA MR. P DOWARA | PP, ASSAM |
| 21 | AB/962/2024 FIXED | GANESH CHANDRA DEKA Versus THE STATE OF ASSAM | MR S M ABDULLAH P MR. J ALI MD IMRAN | PP, ASSAM |
| 22 | AB/1156/2024 FIXED | LALIT KUMAR GUPTA Versus THE STATE OF ASSAM | MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR | MR. DITUL DAS(INFORMANT) PP, ASSAM |
| 23 | AB/1640/2024 FIXED | DHARMA DEKA Versus THE STATE OF ASSAM | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | PP, ASSAM |
| 24 | AB/1674/2024 FIXED | DUSMANTA SARMAH Versus THE STATE OF ASSAM | MR S A BARBHUYAN T A LASKAR | PP, ASSAM |
| 25 | AB/1712/2024 FIXED | MAFIDUL ISLAM Versus STATE OF ASSAM | MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA | PP, ASSAM |
| 26 | AB/1716/2024 FIXED | AMIR HUSSAIN Versus THE STATE OF ASSAM | MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY | PP, ASSAM |
| 27 | AB/1793/2024 FIXED | SABIR HOSSAIN Versus STATE OF ASSAM | MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 28 | AB/1941/2024 | RUPCHAN ALI Versus THE STATE OF ASSAM | MR. Y SIKDAR | PP, ASSAM |

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|----|---------------------------------------|---|--|-----------|
| 29 | AB/1963/2024 FIXED | MANJAY KUMAR VERMA Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 30 | AB/2135/2024 FIXED | SUNIL KUMAR TERON @ SUNIL TERON Versus THE STATE OF ASSAM | M K BORAH MS. P. KASHYAP | PP, ASSAM |
| 31 | AB/2139/2024 FIXED | TAHER ALI Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MS J AKTAR K MAINUDDIN | PP, ASSAM |
| 32 | AB/2205/2024 FIXED | RAJDIP BHUYAN Versus THE STATE OF ASSAM | MR. I H SAIKIA MR. B BORAH MR. K KALITA | PP, ASSAM |
| 33 | AB/2219/2024 FIXED | SHEK KALAM UDDIN Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE | PP, ASSAM |
| 34 | AB/2224/2024 B/O | ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM | MR J HUSSAIN MR. F A HASSAN HAFIZUR RAHMAN | PP, ASSAM |
| 35 | AB/2262/2024 FIXED | MRS. BARNALI BORDOLOI TERON @ BARNALI TERON Versus THE STATE OF ASSAM | M K BORAH | PP, ASSAM |
| 36 | AB/2300/2024 FIXED | ALI SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR | MR S RAHMAN MS. S PHUKAN MS L MISHRA | PP, ASSAM |
| 37 | AB/2342/2024 FIXED | SAMIR DADARAO NAIK Versus THE STATE OF ASSAM | MR B P BORAH MR P J DUTTA MR. A KHANDAKAR | PP, ASSAM |
| 38 | AB/2412/2024 FIXED | SHYAMAL BORA Versus THE STATE OF ASSAM | MR. M HUSSAIN MR. A Z AHMED S RAHMAN MR I A HAZARIKA | PP, ASSAM |
| 39 | AB/2428/2024 FIXED | RAKESH KUMAR PRASAD AND ANR Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 40 | AB/2447/2024 FIXED | DEVID HAZARIKA Versus THE STATE OF ASSAM | MS. S K NARGIS MR F H LASKAR (2) MR. Z H BORA MS N SULTANA | PP, ASSAM |

ORDERS

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|----|--|--|--------------------------------|------------------------------------|
| 41 | Crl.Pet./972/2019 WITH LCR 5 FILES(SCANNED COPY), FIXED | AJAY TALUKDAR Versus THE STATE OF ASSAM AND ANR. | MR. MD S HOQUE MR. M DEKA | PP, ASSAM |
| 42 | Crl.Pet./1054/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED | SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. R BARUAH | PP, ASSAM |
| 43 | I.A.(Crl.)/1226/2023 BA 2622/2023(D/O), BA 2648/2023(D/O), BA 3409/2022(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./2622/2023 WITH | ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR. | F K R AHMED MRS. H THAKURIA | PP, ASSAM |
| 44 | Bail Appln./4616/2023 | ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR | F K R AHMED MRS. H THAKURIA | MR S CHAKRABORTY(R-2) PP, ASSAM |
| 45 | Crl.Pet./631/2024 WITH LCR 1 FILE(SCANNED COPY) | SAFI ALOM Versus THE STATE OF ASSAM AND ANR | MD A SAHAD MR. M H ALI | PP, ASSAM |
| 46 | Crl.Pet./649/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED | KISHOR KUMAR SARMA Versus THE STATE OF ASSAM AND ANR | MR. S P SHARMA | PP, ASSAM |

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|----|--|---|--|---|
| 47 | WITH Crl.Pet./1114/2024 | SUSHAMA LINBOO Versus THE STATE OF ASSAM AND ANR | MR. S P SHARMA MR. A KASHYAP | PP, ASSAM |
| 48 | I.A.(Crl.)/884/2024 in AB/2176/2024 | ON THE DEATH OF MD. AJIJUR REHMAN LASKAR, HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 10 ORS. | MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR | MR. M H LASKAR M. HOSSAIN PP, ASSAM |
| | WITH AB/2176/2024 | MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM | MR. S ROY MR. M H LASKAR M. HOSSAIN | PP, ASSAM |
| 49 | Crl.Pet./1060/2024 FIXED | M/S HIGHWAYS CONSTRUCTION COMPANY PVT LTD AND 6 ORS Versus THE STATE OF ASSAM AND ANR | MR G KHANDELIA MR. K DEKA MR R PAUL MS N KALITA | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------|---------------------------------------|---|--|---------------------|
| MOTION | | | | |
| 1 | AB/2149/2024 | JABIR HUSSAIN Versus THE STATE OF ASSAM | MR. M U MAHMUD MR S H MAHMUD MS. D BORA MS. B CHETIA | PP, ASSAM |
| 2 | AB/2464/2024 | BHARAT LAL CHAUHAN Versus THE STATE OF ASSAM | MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB | PP, ASSAM |
| BAIL HEARING | | | | |
| 3 | AB/2125/2024 FIXED | TAPASH CHOUDHURY Versus THE STATE OF ASSAM | MR P KATAKI MRS R BEGUM MS. A LALA | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 25/09/2024

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---------------------------------------|--|--|--|
| DELIVERY OF ORDER | | | | |
| 1 | Bail Appln./2159/2024 | FAYSOL AHMED @ RUBEL Versus THE STATE OF ASSAM | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | PP, ASSAM |
| MOTION (BA) | | | | |
| 2 | Bail Appln./2934/2024 | AMINUR RAHMAN Versus THE STATE OF ASSAM | MR. A M BORA MR. A Z AHMED | PP, ASSAM |
| 3 | Bail Appln./2941/2024 | LALLIAN SANGA Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| MOTION | | | | |
| 4 | CRP(IO)/375/2024 | BHABIRAM DAS Versus JUNAKI DAS AND 9 ORS | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | GA, ASSAM |
| 5 | CRP(IO)/376/2024 | MINATI DEVI AND ANR Versus BISWAJIT NATH | MR. S A HUSSAIN MR D J HALOI G BORO | |
| 6 | CRP(IO)/377/2024 | UNION OF INDIA AND ANR Versus MD. JALALUDDIN AND 3 ORS. | MR H GUPTA | |
| 7 | CRP(IO)/378/2024 | IDRISH ALI @ IDRISH ALI AHMED Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS. | MR D MONDAL | |
| 8 | CRP(IO)/379/2024 | DHIMAN GUPTA AND 2 ORS. Versus SHYAMAL DUTTA | MR D KALITA MS R KOUR | |
| ADMISSION | | | | |
| 9 | CRP(IO)/220/2018 | AJIT KR ROY SARKAR Versus APURBA KR ROY AND 7 ORS. | MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA | MR G P BHOWMIK MRS. M HORE MS M KALITA |

| | | | | |
|----|--|--|---|---|
| 10 | CRP(IO)/297/2023 | HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR | MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA | MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2) |
| | WITH | | | |
| 11 | CRP(IO)/267/2023 | HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS | MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA | MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) |
| 12 | MFA/50/2024 | PHATEMA BIBI Versus THE UNION OF INDIA | MR S DAS MS J KALITA | SC, NF RLY |
| 13 | MFA/51/2024 | M/S VINAYAK LOGISTICS Versus UNION OF INDIA AND ANR | MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI | SC, NF RLY |
| 14 | MFA/52/2024 | KANONG TIMUNGPI Versus THE UNION OF INDIA | MR B C DAS MS J KALITA | SC, NF RLY |
| 15 | MACApp./352/2024 | BACHCHELAL SAHU AND ANR. Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS. | MR. M TALUKDAR | |
| | | <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | |
| 16 | RSA/47/2024 | SRI RATUL RAJKHOWA Versus SMT PUTALI RAJKHOWA AND 4 ORS | MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN | |
| 17 | RSA/178/2024 | ABDUL ALI Versus SULTAN ALI AND ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | |
| | WITH I.A.(Civil)/3031/2024 in RSA/178/2024 | ABDUL ALI Versus SULTAN ALI AND ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | |
| | | <u>ORDERS</u> | | |
| 18 | LA.App./16/2005 MC 1905/2005, MC 1906/2005, MC 1909/2005, 1870/2005, MC 1900/2005, MC 1912/2005 | NORTH EAST FRONTIER RAILWAY Versus KRISHNA RAM NATH AND ORS | MS.S MAHANTA MS.B DEVI | MR.S SAIKIA MR.N K KALITA |
| | WITH | | | |
| 19 | LA.App./10/2005 | NORTH EAST FRONTIER RAILWAY Versus KHARGESWAR SARMA | MS.S MAHANTA MS.B DEVI | |
| | WITH | | | |
| 20 | LA.App./11/2005 | NORTH EAST FRONTIER RAILWAY Versus DEBEN BASUMATARY AND ORS | MS.S MAHANTA MS.B DEVI | MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA |
| | WITH | | | |
| 21 | LA.App./13/2005 | NORTH EAST FRONTIER RAILWAY Versus BHUPENDRA NATH SARMA AND ORS | MS.S MAHANTA MS.B DEVI | |
| | WITH | | | |
| 22 | LA.App./14/2005 | NORTH EAST FRONTIER RAILWAY Versus BELETI BALA NATH AND ORS | MS.S MAHANTA MS.B DEVI | SC, RAILWAYS |
| | WITH | | | |
| 23 | LA.App./15/2005 | NORTH EAST FRONTIER RAILWAY Versus ABALA KAKATI AND ORS | MS.S MAHANTA MS.B DEVI | |
| | WITH | | | |
| 24 | LA.App./17/2005 | NORTH EAST FRONTIER RAILWAY Versus SANAT NATH AND ORS | MS.S MAHANTA MS.B DEVI | MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.K R PATHAK |

| | | | | |
|----|---|---|--|--|
| | WITH MC/1908/2005 in LA.App./17/2005 | N.E.F. RLY. Versus S NATH and ORS. | MS.S MAHANTA MS.B DEVI | MR.M R PATHAK |
| 25 | WITH LA.App./18/2005 | NORTH EAST FRONTEIR RAILWAY Versus DHARANI KANTA SHARMA AND ORS | MSB DEVI MS.S MAHANTA | |
| 26 | MACApp./69/2014 WITH LCR | NATIONAL INSURANCE CO LTD Versus SMT. MAWRACHI BASUMATARI and ORS | MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA | MR.K BHATTACHARJEE MS.M BHATTACHARJEE MS.S KHANIKAR(R-2) MS.P BARUAH(R-2) MR.D BANERJEE MS.P BORGHAIN |
| 27 | MC/406/2015 in MFA SL. NO.-- | THE NATIONAL INSURANCE CO. LTD Versus PRADIP KUMAR DAS and ANR, | MS.R D MOZUMDAR MS.B BORA | |
| 28 | MACApp./123/2019 WITH LCR | SMTI GEETA BARO AND 4 ORS Versus ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED AND 2 ORS | MR. A LAL | |
| 29 | WITH MACApp./386/2019 | ROYAL SUNDARAM GENERAL INSURANCE CO. LTD Versus SMTI. GEETA BORO AND 5 ORS | MRS. L SHARMA MR. S S SHARMA MR. B J MUKHERJEE | MR. M BEZBARUAH MR. A LAL MR. B DAS MR. A BRAHMA MS. M BAISHYA FOR CAVEATOR |
| 30 | I.A.(Civil)/186/2019 B/O in RSA/13960/2018 | THE FOOD CORPORATION OF INDIA Versus PARBATJOWA S.S. LTD AND 22 ORS | MR B K SINGH MS. M BORA | GA, ASSAM MR. R K JAIN MS. A HUSSAIN MR R ISLAM TULIKA BORAH |
| | WITH RSA/13960/2018 (Filing Number) | THE FOOD CORPORATION OF INDIA Versus PARBATJOWA S.S. LTD AND 22 ORS | | |
| 31 | Mat.App./10/2023 WITH LCR | XXXXXXX Versus XXXXXXX | MR G SAROWAR MD H R AHMED | MR M HALOI MS AFSANA HUSSAIN |
| 32 | MFA/15/2023 | UNITED INDIA INSURANCE COMPANY LIMITED. Versus SHAHITA @ SHABITA @ SAHITA NARZARY AND ORS . | MR. R C PAUL | MR. I A TALUKDAR MR. N BORUAH (R-1) J DASGUPTA (r-3) MR. B HUSSAIN |
| | WITH I.A.(Civil)/1884/2023 in MFA/15/2023 | SHAHITA @ SHABITA @ SAHITA NARZARY AND ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED. AND ANR. | MR. I A TALUKDAR | MR. R C PAUL |
| 33 | MFA/21/2023 WITH LCR | UNION OF INDIA . Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD . | MRS. A GAYAN | |
| | WITH I.A.(Civil)/747/2023 in MFA/21/2023 | UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE PVT. LTD. | MRS. A GAYAN | |
| 34 | RSA/196/2023 | BHUPEN BARMAN Versus DHARMESWAR BARMAN AND ANR. | MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS | MR. D DOLEY (r-1) MS A DEKA (r-1) |
| 35 | I.A.(Civil)/651/2023 WITH LCR in MACApp./3/2019 | SMTI PUTU DUTTA AND 3 ORS Versus ORIENTAL INSURANCE COMPANY LTD | MR. A R SHOME | MS R D MAZUMDAR |
| | WITH MACApp./3/2019 | ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR. S S BAROOAH (R2) MR. A R SHOME MR A J GHOSH MS J K JAISWARA |
| | WITH I.A.(Civil)/25/2019 in MACApp./3/2019 | ORIENTAL INSURANCE COMPANY LTD Versus SMTI PUTU DUTTA AND 3 ORS | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |

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| 36 | I.A.(Civil)/1554/2023 FIXED in RSA/92/2023 WITH RSA/92/2023 | MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS | MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY | MR. A K GUPTA |
| 37 | MFA/3/2024 WITH LCR | MD. KAMALUDDIN Versus ON THE DEATH OF GIRISH CHOUDHURY, HIS SOLE LEGAL HEIRS AND 6 ORS | MR G CHOUDHURY MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY | MR. A K GUPTA |
| 38 | MFA/11/2024 WITH I.A.(Civil)/421/2024 in MFA/11/2024 WITH I.A.(Civil)/458/2024 in MFA/12/2024 | NEW INDIA ASSURANCE COMPANY LIMITED Versus DAULATIA DEVI AND ANR. UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR. UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR. | MR. R C PAUL MR. R C PAUL | MR K U AHMED FOR CAVEATOR |
| 39 | MFA/12/2024 WITH I.A.(Civil)/458/2024 in MFA/12/2024 | UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR. | MR. R C PAUL | |
| 40 | CRP/11/2024 | HARDEEP SINGH MATHARU AND 3 ORS Versus SUKHJIT KAUR AND 2 ORS | MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI | MR M J BORDOLOI (R- 1,2,3) MR P BARUAH (R-1,2,3) |
| 41 | RSA/13/2024 | AJJUL HOQUE AND 3 ORS. Versus SAHAR UDDIN AND 8 ORS. | MR D K MEDHI | MR. A K PURKAYASTHA(R- 1,2,3,4,5,6,7(I),7(ii),7(iii).) MR. P K ROYCHOUDHURY (R1 - R9) MR. B RAHMAN(R-1,2,3,4,5,6,7(I),7(ii),7(iii)). |
| 42 | Tr.P.(C)/70/2024 | DEPIKA KUTUM Versus RINTU KUMAR PEGU | MD A SAHAD B.L. SARMA MR. M H ALI | MR S N KRISHNATRAYA MR R YASIN |
| 43 | MACApp./456/2024 FIXED WITH I.A.(Civil)/2722/2024 in MACApp./456/2024 | HDFC ERGO GENERAL INSURANCE CO LTD Versus KUHINUR KHATUN AND 8 ORS | MR. R GOSWAMI MS. M SAIKIA | MR F A LASKAR FOR CAVEATOR |
| 44 | I.A.(Civil)/1130/2024 B/O in RFA/2591/2024 WITH RFA/2591/2024 (Filing Number) WITH I.A.(Civil)/2592/2024 (Filing Number) | HDFC ERGO GENERAL INSURANCE CO LTD Versus KUHINUR KHATUN AND 8 ORS SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS Versus MONUJ KANTI PAUL SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS Versus MONUJ KANTI PAUL E | MR. R GOSWAMI MS. M SAIKIA MS. P BHATTACHARYA MR T GOGOI MS. P BHATTACHARYA | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA |
| 45 | I.A.(Civil)/1196/2024 WITH LCR in MFA/80/2012 WITH MFA/80/2012 | UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS UNION OF INDIA Versus SUBHASH DAS | MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH | DR.B AHMED MR.H K GOGOI MR.S R BARBHUIYA MR.S ROY MR.M H LASKAR |

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| | WITH I.A.(Civil)/1197/2024 in MFA/80/2012 | UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS | | |
| | WITH I.A.(Civil)/1198/2024 in MFA/80/2012 | UNION OF INDIA Versus ON THE DEATH OF RESPONDENT SUHASH DAS, HIS LEGAL HEIRS TO BE IMPLEADED AS | | |
| 46 | I.A.(Civil)/1323/2024 in MFA/75/2021 (D/O), WITH LCR in MFA/75/2021 | UNITED INDIA INSURANCE COMPANY LIMITED Versus REJINA BEGUM AND ANR | MR. R C PAUL | MD. K ALI |
| | WITH I.A.(Civil)/862/2022 | REJINA BEGUM AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED | MR. A R AGARWALA | MS R D MAZUMDAR |
| 47 | I.A.(Civil)/1586/2024 in RSA/4560/2024 | BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS | MR. B D GOSWAMI MR. R SARMA | MR. N HAQUE(R-1) MR. A K AZAD(R-1) MR. S R BARBHUIYA(R-1) MR M HUSSAIN(R-1) |
| | WITH RSA/4560/2024 (Filing Number) | BINOD CHANDRA DAS @ BINOD KR DAS @ BINOD DAS Versus NIRANJAN DAS AND 6 ORS H | MR. B D GOSWAMI | |
| 48 | I.A.(Civil)/1638/2024 WITH LCR in RSA/12/2008 | ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA, | MR. D MOZUMDER | |
| | WITH RSA/12/2008 | HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA | MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN | |
| | WITH MC/100/2008 in RSA/12/2008 | HEMO PRABHA BARUA BHUYAN Versus MANIK DEKA | MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN | |
| | WITH I.A.(Civil)/1636/2024 in RSA/12/2008 | ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA, | MR. D MOZUMDER | |
| | WITH I.A.(Civil)/1637/2024 in RSA/12/2008 | ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS Versus MANIK DEKA | MR. D MOZUMDER | |
| 49 | I.A.(Civil)/1807/2024 in RSA/122/2013 (D/O) in RSA/122/2013 | SARU KUMAR AND ORS Versus PADMA NATH SARMA AND ORS | MR. U B SARMA MR. R SARMAH | MR P K KALITA MR K TALUKDAR |
| | WITH MC/39/2024 | SARU KUMAR and 7 ORS. Versus PADMA NATH SARMA AND ORS | MR. U B SARMA MR. R SARMAH | |
| 50 | I.A.(Civil)/1908/2024 in MFA/10838/2023 | THE UNION OF INDIA AND ANR. Versus M/S MAITHAN ALLOYS LTD. | MR. K GOGOI | MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI |
| | WITH MFA/10838/2023 (Filing Number) | UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS Versus MS MAITHAN ALLOYS LTD E | MR. K GOGOI | |

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| | WITH I.A.(Civil)/10893/2023 (Filing Number) | UNION OF INDIA REPRESENTED BY GENERAL MANAGER NF RAILWAY CLAIMS Versus MS MAITHAN ALLOYS LTD E | MR. K GOGOI | |
| 51 | I.A.(Civil)/2274/2024 in RSA/70/2024 | NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA, | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | |
| | WITH RSA/70/2024 | NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | MR. K BORUAH MR. B HALDAR |
| | WITH I.A.(Civil)/1253/2024 in RSA/70/2024 | NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | |
| 52 | I.A.(Civil)/2565/2024 WITH LCR in LA.App./8/2022 WITH LA.App./8/2022 | PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR AND ANR | MR. J KALITA | GA, ASSAM |
| | WITH LA.App./8/2022 | PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR | MR. J KALITA DIKSHITA DEKA | GA, ASSAM |
| 53 | WITH LA.App./9/2022 | DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR | MR. J KALITA DIKSHITA DEKA | GA, ASSAM |
| | WITH I.A.(Civil)/2008/2024 in LA.App./9/2022 | DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR | MR. J KALITA | GA, ASSAM |
| 54 | I.A.(Civil)/2620/2024 in MFA/79/2022 | NATIONAL INSURANCE CO. LTD. Versus MD. RAHIM ALI and ANR, | MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA | |
| | WITH MFA/79/2022 | NATIONAL INSURANCE CO. LTD. Versus MD. RAHIM ALI and ANR, | MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA | |
| 55 | I.A.(Civil)/2989/2024 WITH LCR in RSA/333/2017 | ON THE DEATH OF JULHASH MATBAR, HIS LEGAL HEIRS Versus MUSSTT. MONOWARA BEGUM AND ANR | MR. R K BHUYAN MR M KASHYAP | |
| | WITH RSA/333/2017 | MD JULHASH MATBAR Versus MUSSTT MONOWARA BEGUM and ANR | MR. R K BHUYAN MD. B ISLAM MR. S ALI MR A ZAMAN | MR. N N JHA M DAS MR. R SARMA(R-1) D GOGOI MS. M BARUAH MR D HAZARIKA(R-1) MR. K M HASSAN MR A HUSSAIN(R-1) |
| | WITH I.A.(Civil)/2990/2024 in RSA/333/2017 | ON THE DEATH OF JULHASH MATBAR, HIS LEGAL HEIRS Versus MUSSTT. MONOWARA BEGUM AND ANR | MR. R K BHUYAN MR M KASHYAP | |
| | WITH I.A.(Civil)/2991/2024 in RSA/333/2017 | ON THE DEATH OF JULHASH MATBAR, HIS LEGAL HEIRS Versus MUSSTT. MONOWARA BEGUM AND ANR | MR. R K BHUYAN MR M KASHYAP | |
| HEARING | | | | |
| 56 | MFA/21/2013 CAVT. NO. 1152/2012 WITH LCR, B/O | M/S UNITED COMMERCIAL CO. Versus UNION OF INDIA | MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS. C SAHA DIVYANSH RATHI | MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA FOR CAVEATOR |

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| 57 | RFA/26/2016 CAVT. NO. 241/2016 WITH LCR, B/O | SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS | MR. R M CHOUDHURY MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY | MRG DEKA MR.P K R CHOUDHURY FOR CAVEATOR |
| | WITH I.A./1479/2016 in RFA/26/2016 | SMTI LAKHI BALA DAS and 3 ORS Versus LEGAL HEIRS OF DHARMA KANTA DAS SMTI BINITA DAS and 6 ORS | MR.B K BHAGAWATI MS K KALITA MS.A CHAKRABORTY | MR G DEKA FOR CAVEATOR |
| 58 | RSA/277/2016 WITH LCR, B/O | MD SHORHAB ALI Versus ALI AHMED and 8 ORS | MR.F U BORBHUIYA MR.A AHMED MR.A MATIN | MR. A AHMED MS S S ZIA |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|---|--|---|
| - PRONOUNCEMENT OF JUDGEMENT / ORDER - | | | | |
| 1 | MACApp./266/2021 (AT 10:30 AM) | THE NEW INDIA ASSURANCE CO. LTD. Versus NRIPENDRA SARKAR AND 2 ORS. | MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH | MR. M TALUKDAR |
| ADMISSION | | | | |
| 2 | CRP/28/2023 | POMPI CHETIA Versus KALLOL DAS | MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY | MR F KHAN P. NATH Q. KIBA K. SUMI MS LITO AWOMI |
| 3 | CRP(IO)/207/2023 | M/S HORIZON MARKETING AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS. | MS. M BORDOLOI MR. A DAS MR. P SENGUPTA MR. N I KHAN T. JAMIR | MR. M SHARMA (r-3) MR P AGARWAL MS. S YASMIN (r-3) |
| 4 | MACApp./504/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus NURFATEMA KHATUN AND 6 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| | WITH I.A.(Civil)/3010/2024 in MACApp./504/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus NURFATEMA KHATUN AND 6 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| 5 | MACApp./505/2024 | DIGANTA DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS | MR. A LAL MR A BRAHMA M K DEB | |
| 6 | MACApp./506/2024 | SUJIT SAHA Versus FAKARUDDIN SEKH AND 5 ORS | S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN ABBASH U AHMED | |
| 7 | MACApp./507/2024 | SULEMAN SHEIKH Versus MAMTA GUPTA AND 2 ORS | S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN ABBASH U AHMED | |
| 8 | MACApp./508/2024 | GOBINDA NARAYAN GOSWAMI AND ANR Versus TARKIT KAKOTI AND 2 ORS | MR. S S S RAHMAN MR. C M MAHANTA | |

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| 9 | MACApp./509/2024 | SANGHAMITRA DEB ROY AND 2 ORS Versus MD HASON AHMED MAZUMDER AND 4 ORS | MR. M TALUKDAR | |
| 10 | MACApp./510/2024 | MD ABIR HUSSAIN @ ABIR HUSSAIN SODIAL Versus MUSSTT ABIDA BEGUM MAZUMDER AND ANR | MR. M TALUKDAR | |
| 11 | MACApp./511/2024 | NEW INDIA ASSURANCE CO LTD Versus SAHANARA BEGUM LASKAR (CHOUDHURY) AND 2 ORS | MR. K K BHATTA | |
| | WITH I.A.(Civil)/3030/2024 in MACApp./511/2024 | NEW INDIA ASSURANCE CO LTD Versus SAHANARA BEGUM LASKAR (CHOUDHURY) AND 2 ORS | MR. K K BHATTA | |
| ORDERS | | | | |
| 12 | MACApp./76/2016 WITH LCR | THE UNITED INDIA INSURANCE CO LTD Versus SMTI PUNESWARI HAZARIKA and 3 ORS | MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA | MR. S DAS (R-2) MR. M DAS MR K DAS (R-2) MR H GOGOI (R-2) P DUARAH |
| | WITH I.A./1228/2016 in MACApp./76/2016 | THE UNITED INDIA INSURANCE CO LTD Versus SMTI PUNESWARI HAZARIKA and 3 ORS | MR.A J SAIKIA MR.U K DUTTA MR.B KAKATI MR.K BORA | |
| 13 | MACApp./909/2018 WITH LCR | SRI UDIPTA SAIKIA Versus ICICI LOMBARD MOTOR INSURANCE CO. LTD AND ANR | MS D D ROY MS. P R BARUAH MS. A BEGUM MS. KAWIZENGAULIU | |
| 14 | I.A.(Civil)/3440/2018 MAC.APP. 284/2013(D/O) in MACApp./284/2013 | MRS. BUNU SHYAM Versus UNITED INDIA INSURANCE CO. LTD. | MR S M T CHISTIE MR. S BORA | MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP |
| 15 | I.A.(Civil)/3233/2019 in MACApp./10146/2019 | THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH MACApp./10146/2019 (Filing Number) | THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI ARJUN PANDIT @ ARJUN DAS AND 2 ORS | | |
| 16 | MACApp./34/2020 WITH LCR, FIXED | SMTI RAJKUMARI CHOUDHURY Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR | MR. B C DEKA MR. S BANIK A N HUSSAIN MS S BORA | MR. K K BHATTA MR. R C PAUL (r-2) MS JONA TALUKDAR MS R DEVI |
| 17 | MACApp./70/2020 WITH LCR, FIXED | AITUN NESSA Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR | MR. S BANIK A N HUSSAIN MS S BORA | MR. R C PAUL (r-2) |
| 18 | MACApp./78/2020 WITH LCR, FIXED | ASGARI BEGUM Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR | MR. S BANIK A N HUSSAIN MS S BORA | MR. R C PAUL (r-3) |
| 19 | MACApp./91/2020 WITH LCR, FIXED | SMTI BINA DEVI Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR. | MR. S BANIK A N HUSSAIN MS S BORA | |
| 20 | MACApp./212/2020 WITH LCR 1 FILE | ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS | MR T KALITA MR. A KAKATI | MR H ALI MR D PEGU MR. R KONWAR |

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| | WITH I.A.(Civil)/1498/2020 in MACApp./212/2020 | ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS | MR T KALITA MR. A KAKATI | |
| 21 | I.A.(Civil)/836/2020 FIXED in MACApp./3251/2020 | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS | MR. R C PAUL MS M BHARATI | MR SISHIR DUTTA MR. S DUTTA |
| | WITH MACApp./3251/2020 (Filing Number) | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS | | |
| | WITH I.A.(Civil)/3252/2020 (Filing Number) | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS | | |
| 22 | I.A.(Civil)/856/2020 FIXED in MACApp./3248/2020 | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS | MR. R C PAUL MS M BHARATI | MR SISHIR DUTTA MR. S DUTTA |
| | WITH MACApp./3248/2020 (Filing Number) | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS | | |
| | WITH I.A.(Civil)/3249/2020 (Filing Number) | UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI AITUN NESSA AND 4 ORS | | |
| 23 | MACApp./36/2021 WITH LCR | NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. MONILA HOJAI (PHONGLO) AND 4 ORS. | MR. R GOSWAMI MS. P BORTHAKUR | MR. J LASKAR MR. R PHUKAN MR R DAS MR. Z AHSAN |
| 24 | I.A.(Civil)/261/2021 in MACApp./10187/2020 | THE NATIONAL INSURANCE COMPANY LTD. Versus RUMA MAZUMDAR AND 2 ORS. | MR. A DUTTA MRS. D DAS BARMAN MS. P CHUTIA MRS. P M DUTTA | MD E AHMED (R-1) MR. F A HASSAN (R-1) MR. H A TALUKDAR (R-1) |
| | WITH MACApp./10187/2020 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD. Versus RUMA MAZUMDAR AND 2 ORS. E | MR. A DUTTA | |
| | WITH I.A.(Civil)/10190/2020 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD. Versus RUMA MAZUMDAR AND 2 ORS. | MR. A DUTTA | |
| 25 | MACApp./264/2023 B/O | SRI RAJU URANG AND ANR Versus UNITED INDIA INSURANCE CO. LTD | MR N C KALITA MS D N RABHA S I AKAND | |
| 26 | CRP(IO)/383/2023 | MD. ASHRAF ALI AND 2 ORS Versus MD. ZAKIR HUSSAIN AND 29 ORS | MR D K DAS MS. P BHUYAN S DAS | |
| 27 | I.A.(Civil)/565/2023 in MACApp./1991/2023 | UNITED INDIA INSURANCE COMPANY LTD. Versus JUNALI BORUAH AND 2 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH MACApp./1991/2023 (Filing Number) | UNITED INDIA INSURANCE COMPANY LTD Versus JUNALI BORUAH AND 2 ORS . H | MS. R D MOZUMDAR | |

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| 28 | I.A.(Civil)/1503/2023 WITH OFFICE NOTE in MACApp./5817/2023 | ARIFUL ISLAM Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS. | A G CHOUDHURY | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA |
| | WITH MACApp./5817/2023 (Filing Number) | ARIFUL ISLAM Versus THE NATIONAL INSURANCE CO. LTD. AND 2 ORS. B | A G CHOUDHURY | |
| 29 | I.A.(Civil)/1888/2023 in MACApp./5798/2023 | NATIONAL INSURANCE COMPANY LTD Versus JEUTI MALAKAR AND 3 ORS | MR T KALITA MR. A KAKATI | MR. S RAHMAN (r-1,2) MR N BARMAN(R-3) MS J BARMAN(R-3) K BORO(R-3) MR A N IQBAL (r-1,2) |
| | WITH MACApp./5798/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus JEUTI MALAKAR AND 3 ORS E | MR T KALITA | |
| | WITH I.A.(Civil)/7784/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus JEUTI MALAKAR AND 3 ORS E | MR T KALITA | |
| 30 | I.A.(Civil)/1980/2023 in MACApp./3472/2023 | NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA | MR. S SINGH (r-1) |
| | WITH MACApp./3472/2023 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. H | MR. S DUTTA | |
| | WITH I.A.(Civil)/3474/2023 (Filing Number) | NEW INDIA ASSURANCE COMPANY LTD. Versus GANESH NATH AND 2 ORS. H | MR. S DUTTA | |
| 31 | I.A.(Civil)/3502/2023 in MACApp./13515/2023 | RAKIBUDDIN SHEIKH @ ALI Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. | MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI | MS. R D MOZUMDAR (r-1) MS. C MOZUMDAR (r-1) MR. S P SHARMA (r-1) |
| | WITH MACApp./13515/2023 (Filing Number) | RAKIBUDDIN SHEIKH @ ALI Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS. B | MR. A R AGARWALA | |
| 32 | I.A.(Civil)/3626/2023 in MFA/14094/2023 | THE NATIONAL INSURANCE COMPANY LTD. Versus DACHIJA TANTI AND 2 ORS. | MR. P J BARMAN | |
| | WITH MFA/14094/2023 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD Versus DACHIJA TANTI AND 2 ORS. A | MR. P J BARMAN | |
| 33 | I.A.(Civil)/3695/2023 in MACApp./14694/2023 | NATIONAL INSURANCE COMPANY LTD Versus ABDUL KALAM AND 3 ORS. | MR T KALITA MR. A KAKATI | MR. K K DUTTA. (R-1,2) |
| | WITH MACApp./14694/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus ABDUL KALAM AND 3 ORS. A | MR T KALITA | |
| | WITH I.A.(Civil)/14695/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus ABDUL KALAM AND 3 ORS. A | MR T KALITA | |
| 34 | I.A.(Civil)/3699/2023 in MACApp./14512/2023 | BIKROM CHAUDHURY @ BIKRAM CHOUHDURY Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. | MR. S RAHMAN MR A N IQBAL | MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1) MS. P BORTHAKUR (R-1) |

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| | WITH MACApp./14512/2023 (Filing Number) | BIKROM CHAUDHURY @ BIKRAM CHOUDHURY Versus UNITED INDIA INSURANCE CO. LTD AND ANR. E | MR. S RAHMAN | |
| 35 | CO/16/2024 WITH LCR in MACApp./578/2017 | MAYURI SAIKIA AND 2 ORS Versus M/S UNITED INDIA INSURANCE CO LTD AND 3 ORS | MR. S BANIK | MR. A J SAIKIA |
| | WITH MACApp./578/2017 | M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI MAYURI SAIKIA and 5 ORS | MR. A J SAIKIA MR.A AHMED MR G S BORO | MR. S BANIK MR. S K AGARWAL MR. S K AGARWAL |
| 36 | Tr.P.(C)/43/2024 | MINA KUMARI PRASAD Versus KAUSHIK AGARWAL | MR. S C KEYAL | MR. R SALOI MS. B SOREN MR H AGARWAL MR J SINGH H BAISHYA MR P DOLEY |
| 37 | CRP/91/2024 | SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL | MR. A K RAY MR. I GOGOI M PATHAK MISS T DAS | |
| 38 | Review.Pet./164/2024 MFA 4/2013(D/O), WITH LCR | M/S KAVITA SALT SUPPLIERS Versus THE UNION OF INDIA | MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI | DY.S.G.I. |
| 39 | I.A.(Civil)/1433/2024 in MACApp./635/2023 | TARINI KANTA BORAH Versus NEW INDIA ASSURANCE COMPANY LTD. | MRS. UMA CHAKRABORTY MRS. M CHATTERJEE | MR. R GOSWAMI |
| | WITH MACApp./635/2023 (Filing Number) | NEW INDIA ASSURANCE LTD. Versus KUMARI TANTI AND ANR . A | MS. M SAIKIA | |
| | WITH I.A.(Civil)/1542/2023 | NEW INDIA ASSURANCE COMPANY LTD. Versus KUMARI TANTI AND ANR. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MRS. UMA CHAKRABORTY (R-2) MRS. M CHATTERJEE (R-2) |
| | WITH I.A.(Civil)/4498/2023 (Filing Number) | NEW INDIA ASSURANCE LTD. Versus KUMARI TANTI AND ANR . A | MS. M SAIKIA | |
| 40 | I.A.(Civil)/1735/2024 WITH OFFICE NOTE in MACApp./6281/2024 | RELIANCE GENERAL INSURANCE CO. LTD. Versus RANIMA PATOWARY AND 3 ORS. | MRS L SHARMA MR. K K BHATTA | |
| | WITH MACApp./6281/2024 (Filing Number) | RELIANCE GENERAL INSURANCE CO LTD Versus RANIMA PATOWARY AND 3 ORS F | MR. K K BHATTA | |
| | WITH I.A.(Civil)/6282/2024 (Filing Number) | RELIANCE GENERAL INSURANCE CO LTD Versus RANIMA PATOWARY AND 3 ORS F | MR. K K BHATTA | |
| 41 | I.A.(Civil)/1915/2024 WITH LCR(PHOTOCOPY), FIXED in MACApp./231/2021 | HIMANI DAS AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND ANR | MR A HAWARI MR A HAWARI | MS. R D MOZUMDAR |
| | WITH MACApp./231/2021 | NATIONAL INSURANCE COMPANY LIMITED Versus HIMANI DAS AND 2 ORS. | MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR | MR. S ISLAM (R-1,2) MR A HAWARI (R-1,2) |

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| 42 | I.A.(Civil)/2602/2024 WITH LCR in MACApp./536/2018 WITH MACApp./536/2018 | SRI LITON ROY @ LITON NAMASUDRA AND ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED , NEW INDIA ASSURANCE COMPANY LIMITED Versus SRI LITON ROY @ LITON NAMASUDRA AND ANR | MR J DAS MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI | MR. K K BHATTA MR J DAS |
| 43 | I.A.(Civil)/2604/2024 WITH OFFICE NOTE in MACApp./7629/2023 WITH MACApp./7629/2023 (Filing Number) WITH I.A.(Civil)/2145/2023 | THE ORIENTAL INSURANCE CO. LTD. Versus LIPIKA CHOUDHURY BONIA AND 4 ORS. THE ORIENTAL INSURANCE CO. .LTD. Versus LIPIKA CHOUDHURY BONIA AND 4 ORS. E THE ORIENTAL INSURANCE CO. LTD. Versus LIPIKA CHOUDHURY BONIA AND 4 ORS. | MR. S K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. S K GOSWAMI MR. R SHARMA | MR. R K BHATRA (R-5) MS P HUJURI (R-5) |
| 44 | I.A.(Civil)/2616/2024 MAC.APP. 93/2023(D/O) in MACApp./93/2023 | SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD. | B R DAS | |
| 45 | I.A.(Civil)/2928/2024 in CRP(IO)/306/2023 WITH CRP(IO)/306/2023 | SHADUDDIN AHMED AND ANR Versus FIROJ ALI AND 4 ORS. GULENA KHATUN @ SYEDA GULENA KHATUN Versus FIROJ ALI AND 4 ORS. | MR. P KHATANIAR MS N RAHMAN MR. P KHATANIAR MS N RAHMAN | |
| 46 | I.A.(Civil)/3017/2024 in MACApp./8494/2024 WITH MACApp./8494/2024 (Filing Number) WITH I.A.(Civil)/8496/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus RENU DAS AND 3 ORS NATIONAL INSURANCE COMPANY LTD Versus RENU DAS AND 3 ORS B NATIONAL INSURANCE COMPANY LTD Versus RENU DAS AND 3 ORS B | MR T KALITA MR. A KAKATI MR T KALITA MR T KALITA | |
| 47 | I.A.(Civil)/3025/2024 in MACApp./11133/2024 WITH MACApp./11133/2024 (Filing Number) | MAMTAJ BEGUM AND 4 ORS Versus UNITED INDIA INSURANCE COMPANY LTD MAMTAJ BEGUM AND 4 ORS Versus UNITED INDIA INSURANCE COMPANY LTD E | MR. M KHAN MR A K DAS MS J AKTAR MR. M KHAN | |
| 48 | I.A.(Civil)/3028/2024 in MACApp./10687/2024 WITH MACApp./10687/2024 (Filing Number) WITH I.A.(Civil)/10690/2024 (Filing Number) | THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E | MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA MR. A ACHARYA MR. A ACHARYA | |

HEARING

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|----|---|---|---|--|
| 49 | MACApp./436/2017 WITH LCR, FIXED | MUSST FIRUZA KHATUN @ BEGUM and ANR Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD and 2 ORS | MR. B HUSSAIN MR. I A TALUKDAR MS. P BARMAN | MS. R D MOZUMDAR MRS. L N CHOUDHURY MS. M DEORI MR. S P SHARMA |
| 50 | MACApp./467/2017 WITH LCR, B/O | THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI SONALI KALITA and 3 ORS | MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS | MR.I A TALUKDAR MR.R DEV MS.P BARMAN MS.P MAZUMDAR MRS.S BARAT |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-I]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--------------|---------------------|---------------------|
|--------------------|--------------|---------------------|---------------------|

DELIVERY OF ORDER

| | | | | |
|---|--|--|---|--|
| 1 | Crl.Pet./627/2013 BY SLIP | SMTI SAAZ BEGUM Versus THE STATE OF ASSAM and ANR | MR.M SARMA MS.I GOHAIN MS.I SARMA | MR.S K SINGH MRB PUSHILAL PP, ASSAM MR.B S SINGHA |
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ORDERS

| | | | | |
|---|---|---|------------|----------------|
| 2 | Review.Pet./167/2024 B/O | THE UNION OF INDIA AND ORS Versus EX. CT/GD RUPAM KUMAR DAS, | MR H GUPTA | MR. R MAJUMDAR |
|---|---|---|------------|----------------|

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
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| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
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| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|--|
| MOTION | | | | |
| 1 | WP(C)/4579/2024 | RAJBIR SINGH Versus THE UNION OF INDIA AND ANR | MR D BANERJEE MS M BOSE | DY.S.G.I. |
| 2 | WP(C)/4582/2024 | K NARAYANAN Versus THE UNION OF INDIA AND ANR | MR D BANERJEE MS M BOSE | DY.S.G.I. |
| ADMISSION | | | | |
| 3 | WP(C)/1179/2017 FIXED | SMT. MANIKA DEVI Versus THE STATE OF ASSAM and 8 ORS. | MR.D BORAH MRS.J BORAH MR.R DOWARAH | GA, ASSAM MR.B K SARMA-8 MRS.T BARMAN(R-8) |
| 4 | WP(C)/658/2019 FIXED | KALAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR. A KHANIKAR | MR. N J GOGOI SC, FINANCE SC, THE ASSAM STATE AGRICULTURE MARKETING BOARD. |
| 5 | WP(C)/470/2020 | MITHU NATH AND 28 ORS. Versus THE STATE OF ASSAM AND 19 ORS. | MR M J QUADIR MR. K MIRA MR S S ISLAM | GA, ASSAM SC, NRC MS G HAZARIKA (R-2) |
| 6 | WITH WP(C)/577/2020 | DIGANTA KUMAR DEKA AND 194 ORS. Versus THE STATE OF ASSAM AND 24 ORS. | MR M J QUADIR MR. K MIRA | GA, ASSAM SC, NRC MS G HAZARIKA (R-2) |
| | WITH I.A.(Civil)/611/2020 in WP(C)/577/2020 | DIGANTA KUMAR DEKA AND 196 ORS. Versus THE STATE OF ASSAM AND 27 ORS. | MR. B P BORAH MR P J DUTTA MR R S RONGHANG | GA, ASSAM SC, NRC |
| 7 | WITH WP(C)/2831/2021 | BIPLAB KUMAR MEDHI AND 251 ORS Versus THE UNION OF INDIA AND 4 ORS | MR N DUTTA MR. P MAHANTA MR. R B GOHAIN | GA, ASSAM SC, NRC MR. A K DUTTA MR. A K DUTTA ASSTT.S.G.I. |
| 8 | WITH WP(C)/6140/2021 | SADANANDA BORAH AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. B P BORAH MR P J DUTTA MR R S RONGHANG | SC, NRC SR. GA, ASSAM |

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| 9 | WITH WP(C)/3148/2023 | JYOTI PRAKASH SURIN AND 99 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI A KHANDAKAR | GA, ASSAM SC, NRC DY.S.G.I. |
| 10 | WP(C)/3310/2020 | SANGITA BORO AND 15 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MS. B BHUYAN MR. M BORAH MR A TALUKDAR | SC, BTC |
| 11 | WITH WP(C)/3168/2020 | SUMITRA BISWAS AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR | GA, ASSAM MS. R B BORA, SC, BTC |
| 12 | WITH WP(C)/3196/2020 | BISWAJIT ROY AND 25 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND | GA, ASSAM MR R DHAR, SC, WPT & BC DEPTT. MR. S BORA, SC, BTC (R- 2 TO 5) |
| 13 | WITH WP(C)/3219/2020 | ABELI MAHILARY AND 21 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR | GA, ASSAM MS. R B BORA, SC, BTC |
| 14 | WITH WP(C)/3336/2020 | RATAN CH. SARKAR AND 17 ORS. Versus THE STATE OF ASSAM AND 2 ORS. | MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR A TALUKDAR | SC, BTC SC, WPT AND BC |
| 15 | WITH WP(C)/3385/2020 | RUNUMANI DEKA AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR | SC, BTC |
| 16 | WP(C)/4633/2021 FIXED | MOHSEN ALI Versus THE STATE OF ASSAM AND 5 ORS | DR. B AHMED MR K UDDIN MR. A K AZAD | SC, IRRIGATION |
| 17 | WP(C)/2559/2022 FIXED | ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS | MR. D BHUYAN | MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT. |
| 18 | WP(C)/7806/2022 B/O | ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MR. I ALAM Ms. R. R. BORAH MR. T SK | GA, ASSAM SC, FINANCE SC, PWD |
| 19 | WP(C)/7988/2022 | TAKZELUNGL JEME Versus THE STATE OF ASSAM AND 5 ORS | MR. P J SAIKIA MS. M PAUL MS. S P DAS | SC, DIMA HASAO SC, FINANCE |
| 20 | WP(C)/8316/2022 B/O | PARTHA PRATIM GOGOI Versus OIL INDIA LIMITED AND 2 ORS | MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA | SC, OIL |
| 21 | WP(C)/215/2023 B/O | NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS | MR. U K NAIR MR. M P SARMA MR. A BORO | SC, AG SC, HEALTH SC, FINANCE |
| 22 | WP(C)/1405/2023 B/O | SACHINDRA NATH MISRA Versus THE KRISHNA KANTA HANDIQUE STATE OPEN UNIVERSITY AND 3 ORS. | MR. K N CHOUDHURY MR. T J MAHANTA MR. R M DEKA MR D MAHANTA N GAUTAM | MR. A M BORA MR. N NATH (r-1 TO 4) MR N TALUKDAR (r-1 TO 4) MS. C CHOUDHURY MR. R BARTHAKUR MR. M S HUSSAIN |

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| 23 | WP(C)/4244/2023 | ABHISHEK DIPAK BUDHWANT Versus THE UNION OF INDIA AND 4 ORS | MRS. K BARPUZARI MR. A CHAMUAH | MR H GUPTA SC, RAILWAY |
| | WITH | | | |
| 24 | WP(C)/4189/2023 | MONALI THAKUR Versus THE UNION OF INDIA AND 4 ORS. | MRS. K BARPUZARI MR. A CHAMUAH | SC, NF RLY |
| | WITH | | | |
| 25 | WP(C)/4245/2023 | DR. PRATEEK SHUKLA Versus THE UNION OF INDIA AND 4 ORS. | MRS. K BARPUZARI MR. A CHAMUAH | DY.S.G.I. |
| | WITH | | | |
| 26 | WP(C)/4248/2023 | DR. HIMANSHU BHARADWAJ Versus THE UNION OF INDIA AND 4 ORS. | MRS. K BARPUZARI MR. A CHAMUAH | DY.S.G.I. |
| | WITH | | | |
| 27 | WP(C)/4249/2023 | DR. (MS) SHREE BAKSHI Versus THE UNION OF INDIA AND 4 ORS. | MRS. K BARPUZARI MR. A CHAMUAH | DY.S.G.I. |
| 28 | WP(C)/5077/2023 | MAJAR ALI Versus THE UNION OF INDIA AND 6 ORS | MR. Y S MANNAN MR S H SIKDAR MS S ABDULLAH | MRS. A GAYAN DY.S.G.I. |
| 29 | WP(C)/5958/2023 | MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS | MD. A SAHAD MR. J B SAIKIA MR. M H ALI | SC, P AND R.D. GA, ASSAM |
| 30 | WP(C)/7019/2023 B/O | IMAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY | GA, ASSAM SC, HEALTH |
| 31 | WP(C)/7189/2023 | MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS. | MR B D DAS MR. B PURKAYASTHA MR. B PURKAYASTHA MR. S SUTRADHAR | MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I. |
| 32 | WP(C)/7401/2023 | DHRUBAJYOTI DAS Versus THE STATE OF ASSAM AND 8 ORS | MR. B CHETRI MR VINOD BASFOR | GA, ASSAM SC, A.H and V. DEPT. |
| 33 | WP(C)/7493/2023 | RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS | MR H I CHOUDHURY G UDDIN MR. M SARMA MR REZABUL HOQUE | SC, APDCL |
| 34 | WP(C)/502/2024 | SHARMILA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C | GA, ASSAM |
| 35 | WP(C)/1373/2024 | SATYAJIT DAS Versus THE STATE OF ASSAM AND 5 ORS | MR. M DUTTA MS S DEV MR J MAHANTA | GA, ASSAM SC, FINANCE |
| 36 | WP(C)/1660/2024 | KHUSBOO HARLALKA Versus THE STATE OF ASSAM AND 3 ORS | MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH | GA, ASSAM SC, AG SC, FINANCE |
| 37 | WP(C)/1761/2024 | ABUL KASHEM AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI | SC, P AND R.D. SC, FINANCE |
| 38 | WP(C)/1961/2024 | JUGAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS | MR. A K DUTTA MR. B PURKAYASTHA | GA, ASSAM SC, HEALTH |
| 39 | WP(C)/2071/2024 | GOPAL KRISHNA SAIKIA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS | MR. R P HAZARIKA | SC, APDCL |
| 40 | WP(C)/2259/2024 FIXED | MD. RAFIQUIL ISLAM AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN | SC, FOREST |

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| 41 | WITH WP(C)/5706/2021 | RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS. | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | GA, ASSAM SC, FOREST SC, FINANCE |
| 42 | WP(C)/2359/2024 FIXED | YOGENDRA SINGH CHAUDHARY Versus THE STATE OF ASSAM AND 2 ORS | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN | SC, NHM SC, HEALTH AND F W |
| 43 | WP(C)/2581/2024 | BIKRAM PATHAK AND 608 ORS Versus THE STATE OF ASSAM AND 4 ORS. | MR. A M S MAZUMDER | SC, HEALTH |
| 44 | WP(C)/3953/2024 FIXED | FAKARUDDIN ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MD. S ALOM MS. A BEGUM MR. M S ALAM | GA, ASSAM SC, REVENUE |
| 45 | WP(C)/4321/2024 FIXED | MD. ARMAN ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U |
| 46 | WP(C)/4331/2024 FIXED | AFTABUL BOKSH Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U |
| 47 | WP(C)/4341/2024 FIXED | PRADIP KAKATI Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH |
| 48 | WP(C)/4365/2024 FIXED | PALASHJYOTI KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, IWT SC, G U |
| 49 | WP(C)/4426/2024 FIXED | PARIKHIT DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, HEALTH AND F W SC, G U |
| 50 | WITH WP(C)/4315/2024 | KANCHAN NATH Versus THE STATE OF ASSAM AND 7 ORS | MR. S K ROY MRS. M M ROY S MEDHI | GA, ASSAM SC, PWD (BULDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U SC, PWD (NH) |

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| 51 | Cont.Cas(C)/667/2019 | JADU MANI KALITA AND ANR. Versus A.N.SATHE, CAO, TMC AND 2 ORS. | MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. A KHOUND MS. Y S PHOM MR. M BORAH | MR. S S ROY |
| 52 | Cont.Cas(C)/402/2021 | ATUL BORA Versus RAMENDRA NATH SARMA | MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS | MR. I CHOUDHURY G BAROOAH |
| 53 | Cont.Cas(C)/404/2021 | PRADIP MAHANTA Versus RAMENDRA NATH SARMA | MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS | MR. I CHOUDHURY G BAROOAH |

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| 54 | Cont.Cas(C)/502/2021 | BHANI BARUAH Versus M S MANIVANNAN AND 5 ORS | MR MINTU SAIKIA | MR. N GOSWAMI (r-4,5) MR D KALITA (R-1,6) MR. D NATH (R-1,6) |
| 55 | WP(C)/3719/2021 B/O | LACHIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS | MR. I ALAM MR. T SK MS. R R BORAH | GA, ASSAM SC, AG MR. R K TALUKDAR MR. RASHIDUL ISLAM (R-6) SC, FOREST SC, PENSION |
| 56 | Cont.Cas(C)/6/2022 | VIR ANIRUDH PRATAP DESHMUKH Versus ANURAG GOEL, IAS AND 7 ORS | MR S SARMA | MR. D SAIKIA (r-2,6) MR. D P BORAH (r-6) MR. B GOGOI (r-2,6) MR A CHALIHA (r-2,6) MR M BHUYAN (r-2,6) |
| 57 | Cont.Cas(C)/339/2023 | BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR | MR. S K TALUKDAR | MR. DITUL DAS(R-2) |
| 58 | WP(C)/4212/2023 | KUKIL DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. M DAS MS. P NEOG MR. A DAS | GA, ASSAM |
| 59 | WP(C)/5058/2023 FIXED | DR. BIJOY KUMAR SHAW Versus UNION OF INDIA AND 2 ORS | MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN MR. J GIRI | MR S CHAKRABORTY (r-2) MR. D J DAS (R-1) DY.S.G.I. |
| 60 | MC/12/2024 IN WP(C)/1585/2013(D/O) in WP(C)/1585/2013 | SMT BAIJANTI MALA BORO Versus THE STATE OF ASSAM AND 7 ORS | MR. P MAHANTA | GA, ASSAM SC, BTADC |
| 61 | Review.Pet./52/2024 IN WP(C)/6346/2021(D/O) | THE STATE OF ASSAM Versus MANOJ KUMAR BARUAH | MR. R DHAR SC, HANDLOOM AND TEXTILE | |
| 62 | MC/60/2024 IN WP(C)/4488/2011 (D/O) | KANAKESWAR BARUAH, Versus THE UNION OF INDIA and ORS | MR. D GOGOI | MR. S S ROY (CGC) DY.S.G.I. |
| 63 | Cont.Cas(C)/251/2024 | MONUWARA BEGUM Versus PREETOM SAIKIA IAS | MS. S KANUNGOE MR S HUSSAIN MR. S A B KHABIR | MR. S BORA (R-3) MR. P P DUTTA(R-3) MS. M ROY (R-3) MS P SARMA(R-3) MS. P P DAS(R-3) |
| 64 | I.A.(Civil)/2808/2024 in Cont.Cas(C)/198/2020 WITH Cont.Cas(C)/198/2020 | MONMOHAN GOWALA Versus P. ASHOK BABU AND ANR MONMOHAN GOWALA Versus SAMIR SINHA AND ORS. | MR. A B T HAQUE MS. R. R. SAIKIA MR. A B T HAQUE | |
| 65 | I.A.(Civil)/2912/2024 in WP(C)/6682/2022 WITH WP(C)/6682/2022 WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022 | M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS. M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS. M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS. | MR. J PATOWARY MR. J PATOWARY MR. V A CHOWDHURY MR. J PATOWARY | GA, ASSAM GA, ASSAM GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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|-----|---------------------|------------|----|------------|
| 1) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 2) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 3) | MS. B M CHETRI | 11-09-2024 | To | 06-11-2024 |
| 4) | MS. S G BARUAH | 11-09-2024 | To | 25-09-2024 |
| 5) | J SHARMA | 17-09-2024 | To | 04-10-2024 |
| 6) | MR D K DAS | 16-09-2024 | To | 27-09-2024 |
| 7) | MR. B NATH | 19-09-2024 | To | 02-10-2024 |
| 8) | MD. I HUSSAIN | 20-09-2024 | To | 27-09-2024 |
| 9) | MR H MAURYA | 23-09-2024 | To | 25-09-2024 |
| 10) | MR. A DHAR | 24-09-2024 | To | 27-09-2024 |
| 11) | MR A TEWARI | 23-09-2024 | To | 03-10-2024 |
| 12) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
| 13) | MS. S BHUYAN | 24-09-2024 | To | 28-09-2024 |